



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,13th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
1	<a href="#">PIL/34/2023</a> FIXED	DR. ABHIJIT NEOG <b>Versus</b> UNION OF INDIA AND 10 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM DY.S.G.I. SC, HEALTH
<b>HEARING</b>				
2	<a href="#">PIL/11/2019</a> FIXED	HIREN GOHAIN AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR N DUTTA MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	ASSTT.S.G.I. SC, A A I MR. R DUBEY
3	<b>WITH</b> <a href="#">WP(C)/4627/2021</a>	THE AIRPORT AUTHORITY EMPLOYEES UNION OF AIRPORT AUTHORITY OF INDIA AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	ASSTT.S.G.I. SC, A A I
4	<a href="#">WP(C)/2066/2019</a> FIXED	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. M K CHOUDHURY MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1473/2021</a> in WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1843/2021</a> in WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S DEKA MS. J BORO	GA, ASSAM SC. ATPPF ASSTT.S.G.I.
5	<b>WITH</b> <a href="#">WP(C)/3045/2021</a>	GILLAPUKRI TEA COMPANY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM MR. K GOGOI (R-9) ASSTT.S.G.I.

WITH  
[I.A.\(Civil\)/1559/2021](#)  
in WP(C)/3045/2021

GILLAPUKRI TEA COMPANY LIMITED  
**Versus**  
THE STATE OF ASSAM AND 8 ORS

MR. S DEKA  
MR. S DEKA  
MS. J BORO

SC, A.T.P.P.F AND P.F  
SCHEME  
MR. K GOGOI (R-9)  
ASSTT.S.G.I.  
ASSTT.S.G.I.

6 [WA/362/2022](#)  
FIXED

NURUL AMIN  
**Versus**  
KASHEM ALI AHMED AND 3 ORS.

MR H R A CHOUDHURY  
MR F U BARBHUIYA  
MR. H ALI  
MS S DAS

MR. M K CHOUDHURY  
GA, ASSAM  
MR. A BARKATAKI  
MR P BHARDWAJ  
MR. M SARMA  
MS. ANASUYA C  
SC, REVENUE

7 [WA/244/2023](#)  
FIXED

THE UNION OF INDIA AND ANR.  
**Versus**  
LALKUMAR EK AND 17 ORS.

MR H GUPTA

MR. U K NAIR  
FOR CAVEATOR

8 [WA/248/2023](#)

THE STATE OF ASSAM AND 4 ORS.  
**Versus**  
DEBASHIS PUZARI B

SR. GA, ASSAM

MR. K N CHOUDHURY  
MR. S P SHARMA  
MR. S P SHARMA  
MR P R SARMA  
K AHMED  
K AHMED

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LEAVE NOTE OF ADVOCATES FOR 13/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
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5)	MR. A GANGULY	28-02-2025	To	16-03-2025
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12)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
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20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/1236/2025</a> FIXED	M/S MACROCOSM BUILDERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA B BURAGOHAIN MS D DUTTA	SC, PWD
<b>ORDER (STAY VACATING)</b>				
2	<a href="#">I.A.(Civil)/68/2025</a> FIXED in <a href="#">WP(C)/6994/2024</a> <b>WITH</b> <a href="#">WP(C)/6994/2024</a>	M/S THE JANA ENTERPRISE <b>Versus</b> M/S INDIRA ENTERPRISE AND 4 ORS  M/S INDIRA ENTERPRISE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. D J DAS N GAUTAM  MR. A CHAUDHURY MR. A K BARUAH MR. N MAHAJAN MR. R A PRAMANIK	MR. B D KONWAR SR. ADV. SC, HEALTH  SC, HEALTH AND F W
<b>ADMISSION</b>				
3	<a href="#">WP(C)/4808/2023</a> FIXED	DEBAJYOTI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R DE MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	SC, P H E
4	<a href="#">WP(C)/5772/2024</a> FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/548/2025</a> in <a href="#">WP(C)/5772/2024</a>	M/S DAKSIN TITAPANI SAMABAI SAMITI LTD AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS  SRI ABDUR RAFIQUE AND 3 ORS <b>Versus</b> DAKSIN TITIPANI SAMABAI SAMITI LTD AND ORS	G UDDIN P ADHIKARI  MR. A A R KARIM	SC, CO OP GA, ASSAM  SC, CO OP GA, ASSAM P ADHIKARI
<b>HEARING</b>				
5	<a href="#">WP(C)/4893/2019</a> PART-HEARD, FIXED	ABDUL AZIZ KHAN AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. P K TIWARI MR. M SARMA MR. A R GOGOI	MR. M K CHOUDHURY SC, FCSCA GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ

6	<a href="#">WP(C)/6758/2017</a> FIXED	MANAGEMENT, KELLYDEN TEA ESTATE <b>Versus</b> SARDAR KULDIP SINGH VIRDIWORKMAN and ANR.	MR.A DAS MR. R B PHOOKAN MR.N SARMA R SARMAH MS M KAKOTY MR K J HAZARIKA MS.R BEGOM	MR.T C CHUTIA(ADDL. SENIOR GA, ASSAM (R - 2)) MR K L GUPTA
7	<a href="#">WP(C)/4361/2018</a> WITH LCR	MANAGEMENT OF HOTEL RAJMAHAL <b>Versus</b> HITRAM RAJBONSHI AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. P K PODDAR MR. S KHAN	GA, ASSAM MR. B K SEN (R-1) MR F HAQUE (R-1) MR. M A AHMED (R-1)
8	<a href="#">WP(C)/4717/2019</a> WITH LCR, WITH CAVT. 147/2019	ASSAM MINERAL DEVELOPMENT CORPORATION (AMDC) LTD. <b>Versus</b> PRAKASH BARMAN AND 2 ORS.	MR. M K MISRA MR. M MAHANTA MR. P K MUNIR	MR. S DAS MR. N BORUAH FOR CAVEATOR
9	<a href="#">WP(C)/2429/2020</a> WITH LCR	THE EXECUTIVE DIRECTOR, NE ZONE, FCI AND ANR. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR B K SINGH	MR. B C PATHAK MR. B PATHAK MR H K GOGOI (R2-R7) MR. R THADANI MR B HAZARIKA MR. M SHARMAH (R2-R7) ASSTT.S.G.I.
<b>WITH</b>				
10	<a href="#">WP(C)/2092/2021</a>	JOGEN BORO AND 5 ORS <b>Versus</b> EXECUTIVE DIRECTOR (NEF ZONE) FOOD CORPORATION OF INDIA AND 2 ORS	MR. B C PATHAK MR. B PATHAK MR H K GOGOI MR. R THADANI MR B HAZARIKA MR V KUMAR MR. M SHARMAH	MR B K SINGH MS J SARMAH ASSTT.S.G.I.
11	<a href="#">WP(C)/2933/2020</a> WITH LCR, WITH CAVT. 246/2020	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. K R BOROOAH	MR. L C DEY MR H Dey ASSTT.S.G.I.

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 3**

**[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>			
1 <a href="#">WP(C)/543/2019</a> WITH LCR	SAYARUN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2 <a href="#">WP(C)/565/2019</a> WITH LCR	REJIA KHATUN @ REJIANA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S ISLAM MR P K DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3 <a href="#">WP(C)/6850/2019</a> WITH LCR	AINAL MANDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. SURAJIT DAS MRS P RAI MR H BEZBARUA MR. M DEKA MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>WITH</b> <a href="#">I.A.(Civil)/3752/2024</a> <b>in</b> WP(C)/6850/2019	AINAL MANDAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. SURAJIT DAS MRS P RAI MR H BEZBARUA MR. J ABBAS MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4 <a href="#">WP(C)/7685/2019</a> WITH LCR	MANIK KARMAKAR <b>Versus</b> UNION OF INDIA AND 5 ORS	MR P C DEY MR S CHAKRABORTY MR S CHOUDHURY MR I HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5 <a href="#">WA/60/2023</a> FIXED	M/S SOUTH VALLEY INFRACON PVT.LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS . B	MR. K GOSWAMI G. GOSWAMI MR H I CHOUDHURY A NEOG MS M KAKOTY MR. A SANDILYA	MR H GUPTA DY.S.G.I. SC, PNB

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LEAVE NOTE OF ADVOCATES FOR 13/03/2025

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**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

**THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">Bail Appln./637/2025</a> B/O	LITON MIA <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./727/2025</a>	MOHSEN KHAN <b>Versus</b> THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MR M RAHMAN	PP, ASSAM
3	<a href="#">Bail Appln./728/2025</a>	ZAKIR HUSSAIN @ MD ZAKIR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G U AHMED MR. R ISLAM	PP, ASSAM
<b>MOTION</b>				
4	<a href="#">AB/482/2025</a> BA 429/2024(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	MOFIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
5	<a href="#">AB/532/2025</a> B/O	RAMJAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A SHARMA	PP, ASSAM
6	<a href="#">AB/574/2025</a>	SRI PUNYADHAR KURMI <b>Versus</b> THE STATE OF ASSAM	MR H P GUWALA MR. A BORO MS N NEWME	PP, ASSAM
7	<a href="#">AB/576/2025</a>	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M ISLAM MS A KHATUN	PP, ASSAM
8	<a href="#">AB/577/2025</a>	ATAUR RAHMAN @ MD ATABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
9	<a href="#">AB/578/2025</a>	AJIJUL HOQUE AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
10	<a href="#">AB/579/2025</a>	SADDAM HUSSAIN, <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR A DEKA	PP, ASSAM
11	<a href="#">AB/588/2025</a>	RAFIK ALI @ RAFIQUE ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. K DEVI MS S A KHALIFA	PP, ASSAM

**BAIL HEARING (BA)**



12	<a href="#">Bail Appln./3144/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	SAFIK MIAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
13	<a href="#">Bail Appln./105/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B SINHA MR. H ISLAM	PP, ASSAM
14	<a href="#">Bail Appln./222/2025</a> FIXED	SRI NAYAN JYOTI DEKA <b>Versus</b> THE STATE OF ASSAM	MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN	PP, ASSAM
15	<a href="#">Bail Appln./359/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	NUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	MR. A RAHMAN (R2) PP, ASSAM
16	<a href="#">Bail Appln./415/2025</a> WITH OFFICE NOTE, FIXED	CHAKEDUL HAQUE @ CHHAKEDUL HAQUE <b>Versus</b> NARCOTICS CONTROL BUREAU	MR. A T SARKAR AMINUR RAHMAN	SC, NCB
17	<a href="#">Bail Appln./429/2025</a> FIXED	DEVAJIT BHUYAN @ DEBOJIT BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM
18	<a href="#">Bail Appln./472/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	BASUDEV DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
19	<a href="#">Bail Appln./525/2025</a> FIXED	MOHOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
20	<a href="#">Bail Appln./598/2025</a> FIXED	SALEH AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. U NANDA MS. J GHOSH MR. A K DAS	PP, ASSAM
21	<a href="#">Bail Appln./617/2025</a> FIXED	MD SOHIDUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR A K BORAH MR. H S BORAH	PP, ASSAM
<b>WITH</b>				
22	<a href="#">Bail Appln./689/2025</a>	MD. SOMIR ALI @ SOMIR ALI <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
23	<a href="#">AB/3258/2024</a> FIXED	SRI PARTHA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY	MS M DAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
24	<a href="#">AB/157/2025</a> WITH OFFICE NOTE, FIXED	MONOWAR ALI @ HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS F BEGUM MR S PAUL	PP, ASSAM
25	<a href="#">AB/174/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	ATABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A SHEIKH	PP, ASSAM
26	<a href="#">AB/180/2025</a> FIXED	WASMINA PARVEEN MIMI <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR A IKBAL MR. KHAIRUL ISLAM J S AHMED	PP, ASSAM
27	<a href="#">AB/209/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	RUMA CHAKRABARTY <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR P SONOWAL	PP, ASSAM
28	<a href="#">AB/299/2025</a> WITH OFFICE NOTE, FIXED	MUKSIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	G. R. SINGHA	PP, ASSAM
29	<a href="#">AB/444/2025</a> FIXED	HIMANGSHU BORA <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA M INGTI	PP, ASSAM
30	<a href="#">AB/523/2025</a> FIXED	NIZAMUDDIN AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
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12)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
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18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,13th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/5534/2022</a> FIXED	HEMANTA HAZARIKA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR MR. N J KHATANIAR	GA, ASSAM SC, AFDC
	<b>WITH</b> <a href="#">I.A.(Civil)/111/2024</a> in WP(C)/5534/2022	HEMANTA HAZARIKA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, AFDC
2	<a href="#">WP(C)/800/2022</a>	BITUMONI DAS AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR B CHOUDHURY	GA, ASSAM SC, AFDC
	<b>WITH</b> <a href="#">WP(C)/1557/2022</a>	SOURAV DEKA AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I CHOWDHURY SR ADV MR. N J KHATANIAR MR. S BISWAKARMA MR T DAS	SC, AFDC
4	<a href="#">WP(C)/5875/2022</a>	PRIYANKA BHARALI AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	SC, AFDC SC, WATER RESOURCE
	<b>WITH</b> <a href="#">WP(C)/6401/2022</a>	MANIKA DAS AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA MR P DOLEY	GA, ASSAM SC, AFDC
6	<a href="#">WP(C)/4835/2023</a>	DEVOJANI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS S CHAKRABORTY	GA, ASSAM SC, AFDC
7	<a href="#">WP(C)/1013/2023</a> FIXED	ANURADHA ADHIKARI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR H K DAS MR A N SARMAH MR. D DAS MR M M ZAMAN MR N K SARMA	GA, ASSAM SC, AFDC

	<b>WITH</b> <a href="#">I.A.(Civil)/3238/2024</a> in WP(C)/1013/2023	ANURADHA ADHIKARI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC
	<b>WITH</b> <a href="#">I.A.(Civil)/3588/2024</a> in WP(C)/1013/2023	STATE OF ASSAM <b>Versus</b> ANURADHA ADHIKARY SARMA AND ORS	GA, ASSAM	MR A N SARMAH MR. S SAMARIA
8	<b>WITH</b> <a href="#">Cont.Cas(C)/707/2024</a>	ANURADHA ADHIKARI SARMA <b>Versus</b> RAKESH KUMAR IAS AND 2 ORS	MR H K DAS MR N K SARMA	
9	<a href="#">WP(C)/98/2025</a> FIXED	DR. SHAH ALOM MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, HEALTH
10	<a href="#">WP(C)/700/2025</a> FIXED	OMOR FARUK ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM	MRS S BARUAH (C.G.C.) DY.S.G.I.
		<b>HEARING</b>		
11	<a href="#">WP(C)/4283/2012</a> FIXED	ARUN KONWAR and ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.D P CHALIHA MR. P P BARUAH MRS. S BORPATRA GOHAIN MS.A MAHANTA MR.U P CHALIHA MR. R D PHUKAN	GA, ASSAM
12	<a href="#">WP(C)/2780/2014</a>	JAYANTA NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.U K NAIR MR.A CHETRY	MR.Z HAMMAD GA, ASSAM MR.B SAHARIA MR.A M BARBHUIYA MS.F BEGUM SC, SAD
13	<a href="#">WP(C)/4135/2014</a>	KHAGENDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.R ISLAM MR.U K NAIR MR.A CHETRY MS.A HUSSAIN	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEV. DEPT.) MR.B CHETRI SC, FINANCE ASSTT.S.G.I.
14	<a href="#">WP(C)/5008/2014</a>	ON THE DEATH OF LATE SURESH PRASAD SINGH HIS LEAGAL HEIRS SMTI TARA DEVI AND 2 ORS. <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.P PATHAK MSS CHANGKAKATI MR. S BORA MR.A NARZERY MS.P BARMAN MS.S T BOKTH	
15	<a href="#">WP(C)/5939/2014</a>	SAILENDRA NATH KAKATI <b>Versus</b> THE UCO BANK and 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR.P CHETIA MR. P NEOG MR.K DAS MS. S NEWAR MS. M K BROWN	MS.J R THAKUR(R-1TO3) MR.A THAKURR-1TO3 MR.H MEDHI(R-1TO3)
16	<a href="#">WP(C)/3657/2015</a> FIXED	MD. SIDDIQUE ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R ISLAM MR.T AHMED S K DAS N ALOM MR.H MEDHI	GA, ASSAMR1,4, and5 SC, AG(R6) SC, REVENUE SC, PENSION(R3) SC, FINANCE(R2)

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LEAVE NOTE OF ADVOCATES FOR 13/03/2025

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# THE GAUHATI HIGH COURT AT GUWAHATI

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**2:00 PM to 4:45 PM**

**[ For Thursday,13th March 2025]**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MR. JUSTICE K. SEMA**

**COURT NO: 8**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL RISE AT 2:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	<a href="#">CrI.A./175/2023</a> 1 Y 11 M 20 D :WITH LCR 4 FILES. PB-2. B/O. <b>WITH</b> <a href="#">I.A.(CrI.)/426/2023</a> in CrI.A./175/2023	RAJAT RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J KALITA MS S KAR	MR A TEWARI, AMICUS CURIAE R2 PP, ASSAM
2	<a href="#">I.A.(Civil)/3710/2024</a> FIXED. in Mat.App./38/2024 <b>WITH</b> <a href="#">Mat.App./38/2024</a>	RAJAT RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR. XXXXXXX <b>Versus</b> XXXXXXX XXXXXXX <b>Versus</b> XXXXXXX	MR. J KALITA MS S KAR MR K DAS MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI MR. D PRADHAN	PP, ASSAM DR. P AGARWAL DR. P AGARWAL (LEGAL AID COUNSEL)

### HEARING

3	<a href="#">CrI.A./329/2023</a> 1 Y 7 M 14 D :WITH LCR 5 FILES. PB-2. FIXED.	RATUL BHARALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. T SOM MR. P TELI	MRS. S KHATANIAR (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 13/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 8**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
SPECIAL DIVISION BENCH OR AT 03:00 PM,  
WHICHEVER IS EARLIER]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">WP(C)/2837/2017</a>	SAJID AHMED SW and 16 ORS. <b>Versus</b> THE STATE OF ASSAM and 14 ORS.	MR.K K MAHANTA MR.K SINGHA MR.A K SINGH	MR B D DAS (R-8) MR H K SARMA (R-8) MR.P KATAKI(R- 9&11) MS.M DEVI(R- 9&11) MS.B BHUYAN MS.R BEGUM(R- 9&11) MR. D THAOSEN (R-8) SC, BTC SC, HEALTH SC, FINANCE
2 <a href="#">WP(C)/1379/2018</a>	PABAN MENA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	G UDDIN MR H I CHOUDHURY MS. P A TALUKDAR	DR. B AHMED SC, INDUSTRIES
3 <a href="#">WP(C)/1386/2018</a>	RAKESH RANJAN JHA <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	MR. K K PARASAR, CGC. R 1 to 5 ASSTT.S.G.I.
4 <a href="#">WP(C)/1449/2018</a>	ISMAIL ALI MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS A KAUSHAL MR. A CHOUDHURY MR. S ISLAM MS. M KONCH	GA, ASSAM MR. P K DEKA MD. S ALOM MR. M S ALAM SC, P H E
5 <a href="#">WP(C)/1552/2018</a>	MINAKANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR G JALAN MS. H DAS MS. R R SAIKIA	SC, IRRIGATION
6 <a href="#">WP(C)/2771/2018</a> FIXED	PRONOJIT KUMAR PAUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. C S HAZARIKA MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	GA, ASSAM MR. M NATH , SC, P&RD DEPARTMENT. SC, FINANCE DEPTT.
7 <a href="#">WP(C)/7528/2018</a> FIXED	BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD. EPF TRUST <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. M Z AHMED MR. A M DUTTA	MR. P K ROY (R2, R3, R4) MR. S K CHAKRABORTY (R2, R3, R4) MRS. A CHAKRABORTY (R2, R3, R4) MS. M DUTTA (R2, R3, R4) MR. S CHAUHAN (R5) MR. DEBABRAT CHUTIA (R5) MR. C K S BARUAH (C.G.C.) ASSTT.S.G.I.



8	<a href="#">WP(C)/8651/2018</a> FIXED	SYED NAKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S BORA MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA MR. S M T CHISTIE	GA, ASSAM SC, IRRIGATION SC, FINANCE DEPTT.
9	<a href="#">WP(C)/8751/2018</a>	AVINASH KUMAR NATH AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR H K DAS MR. M P SARMA	MS M HAZARIKA (R3) MS. M HAZARIKA MS. S KHOUND MS. S KHOUND SC, GDD
10	<a href="#">WP(C)/8752/2018</a>	DALITA ROY NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY MS S SHARMA MS J DAS	MR. A CHOUDHURY (R4) GA, ASSAM MR. S ISLAM (R4) MS. A KAUSHAR (R4)
11	<a href="#">WP(C)/1301/2019</a> FIXED	SAJANA BEGUM RAJBARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MRS. A AHMED MS. M MEDHI	GA, ASSAM
12	<a href="#">WP(C)/1767/2019</a>	MARJINA KHATOON <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K SARMA MR H J TAMULI	SR GA,ASSAM
13	<a href="#">WP(C)/1770/2019</a>	DULAL TIOR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T H HAZARIKA MR M CHETIA MR A RASHID	GA, ASSAM SC, REVENUE SC, FINANCE
<b>WITH</b>				
14	<a href="#">WP(C)/2189/2019</a>	TAPASH KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A ROSHID MR. T H HAZARIKA MR. M CHETIA MR. K ISLAM	SC, REVENUE SC, FINANCE
15	<a href="#">WP(C)/1773/2019</a>	BIRAJ KUMAR TALUKDAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D K KOTOKY	GA, ASSAM
16	<a href="#">WP(C)/1780/2019</a>	HEMANTA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K SHARMA MR. R SARMAH	SC, HEALTH AND F W
17	<a href="#">WP(C)/1834/2019</a>	SOFIUL ALOM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, PNRD MR. M NATH
18	<a href="#">WP(C)/1848/2019</a>	GIAN CHAND <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. V KUMAR	ASSTT.S.G.I.
19	<a href="#">WP(C)/1893/2019</a>	MAHESWAR SWARGIAL <b>Versus</b> UNITED BANK OF INDIA AND 4 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS	MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA ASSTT.S.G.I.
20	<a href="#">WP(C)/3627/2020</a>	PLABAN KUMAR BISWAS <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	MR. S S ROY ASSTT.S.G.I.
21	<a href="#">WP(C)/5829/2021</a>	CHANDAN CHANGKAKOTY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 OTHERS.	MR S C PANDIT MD S ULLAH	MR S P DAS, SC CRAFTSMEN & TRAINING SC, INDUSTRIES

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LEAVE NOTE OF ADVOCATES FOR 13/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Thursday,13th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
1	<a href="#">WP(C)/2778/2021</a> PART-HEARD, FIXED	MUKTA LAL NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	GA, ASSAM
2	<a href="#">WP(C)/5119/2019</a> FIXED	NURUL ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
<b>WITH</b>				
3	<a href="#">WP(C)/5433/2019</a>	MOKIBUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM ANAD 6 ORS.	MR. S K DAS MR D BARMAN	GA, ASSAM MR. S ISLAM (R7) MR A HAWARI (R7) SC. REVENUE
<b>WITH</b>				
4	<a href="#">WP(C)/6447/2019</a>	NOZRUL ISLAM SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
5	<a href="#">Arb.P./25/2024</a> FIXED	M/S ASEAN AGENCIES <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR A SAIKIA R BARMAN	MR. K GOGOI DY.S.G.I.
<b>BAIL HEARING</b>				
6	<a href="#">AB/425/2025</a> FIXED	INTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM
<b>HEARING</b>				
7	<a href="#">WP(C)/434/2015</a> PART-HEARD, FIXED	JAGADISH CHANDRA CHANDA <b>Versus</b> THE GENERAL MANAGER, NO. G/5017953N EX RIFLEMAN GD SUNIL KUMAR RABHA <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.R BORPUJARI MR.D J KAPIL MR.S NATH	MR.G N SAHEWALLA(R-2) MR.R SHARMAR-2 MR.B K DAS(R-2) C.G.C. MR.S BARUAH MR. B SARMA ASSTT.S.G.I.
8	<a href="#">WP(C)/6304/2014</a>			

9	<a href="#">WP(C)/6514/2014</a>	SMTI HANUFA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR.R SARMA MR.U K NAIR MR.B TALUKDAR MR. S K DAS MR. S SHARMA MR. S SHARMA MS M BHUYAN MS M BHARATI	MR.B K SARMA SC, SOCIAL WELFARE
10	<a href="#">WP(C)/1040/2015</a>	PAPLU NATH <b>Versus</b> STATE BANK OF INDIA and 4 ORS	MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	MR. M K CHOUDHURY (r-1 to 5) MR.L TALUKDAR(R-5) MS.M DAS(R-5) MR.G DAS(R-5) MR.B DASR-5 MR P BHARDWAJ (r-1 to 5) MR. M SARMA (r-1 to 5) MS. ANASUYA C MR. D. BORAH (r-1 to 5)
11	<a href="#">WP(C)/7688/2015</a>	SABITA TAMULI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR. R KALITA MR.A CHETRY MR.H K DAS MR.W YHOSHII MR H AGARWAL MR. J. SINGH MR.M P SARMA	MR.S N SARMAR-4 and 5 MR. SURAJIT DAS (r-5,6) MR. B. GOGOI, SC, FINANCE AND TAXATION MR. P P DAS (r-5,6) MR.K KALITA(R-4 & 5) MR.S CHOUDHURY(R-4 & 5) MS. M D BORA, MR. J.K. GOSWAMI, SC, AIDC MR D DEKA (R-5,6) MR. A. KALITA, SC, INDUSTRIES AND COMMERCE MR.A J MAHANTA(R-4 & 5) SC, INDUSTRIES MR.A JAHID(R-4 & 5) MR.S SAMARIA
12	<a href="#">WP(C)/7992/2015</a>	COMMUNITY HEALTH OFFICER'S ASSOCIATION, ASSAM and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.U K NAIR MR.A CHETRY MR.H K DAS MR. A M S MAZUMDER(P-3) MR.W YHOSHII	GA, ASSAM C.G.C. MR.J M A CHOUDHURY MRS.A DASS SC, HEALTH SC, NHM ASSTT.S.G.I.
13	<a href="#">WP(C)/6831/2016</a>	JOHN JACOB and 34 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.U K NAIR MS.A CHETRY MR.M P SARMA MS.N SHYAMAL MSW YHOSHII MS.P BORGHAIN	MRS. A GAYAN ASSTT.S.G.I.
14	<a href="#">WP(C)/1506/2021</a>	HITEN PATHAK <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE HEALTH AND FAMILY WELFARE DEPTT AND 2 ORS	MR. U K NAIR MR. M P SARMA	SC, HEALTH
15	<a href="#">WP(C)/1154/2023</a> WITH SEPERATE AFFIDAVIT FILE	ABINAS BORA <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. P BORDOLOI MS M NIROLA	C.G.C. MR. N DEKA (R-2,3) MR. S S ROY MR H K DAS (r-4,5,6) MR. M GOGOI (R-2,3) MR. U PATHAK (r-4,5,6) MS E CHOUDHURY (R-2,3) MR N K SARMA (r-4,5,6) DY.S.G.I. SC, NRL

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LEAVE NOTE OF ADVOCATES FOR 13/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
4)	MR S SARMA	27-02-2025	To	15-03-2025
5)	MR. A GANGULY	28-02-2025	To	16-03-2025
6)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
7)	MR. R J DAS	03-03-2025	To	13-03-2025
8)	MR. A R SHOME	12-03-2025	To	19-03-2025
9)	MR B D DAS	12-03-2025	To	21-03-2025
10)	MR. S K SINHA	10-03-2025	To	20-03-2025
11)	MR G BORDOLOI	10-03-2025	To	17-03-2025
12)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
13)	MR. J P SHARMA	08-03-2025	To	25-03-2025
14)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
15)	MR. R SARMAH	11-03-2025	To	17-03-2025
16)	MR M Z AHMED	12-03-2025	To	14-03-2025
17)	MS B DUTTA	12-03-2025	To	14-03-2025
18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA**

**COURT NO: 11**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./541/2025</a> FIXED	MD JEHERUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
2	<a href="#">Bail Appln./607/2025</a> B/O	ALENDRA DEBBARMA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM SC, NCB
3	<a href="#">Bail Appln./712/2025</a>	HARIDAS MANDAL <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED MR A ALAM	PP, ASSAM
4	<a href="#">Bail Appln./716/2025</a>	MOKDAM ALI ALIAS DR MOKDOM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
5	<a href="#">Bail Appln./722/2025</a>	SHRI RANJAN DUTTA ALIAS RAJU <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
6	<a href="#">Bail Appln./723/2025</a>	SRI GITNE GURIA @ JITEN GURIA @ BATTERY <b>Versus</b> THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS	PP, ASSAM
7	<a href="#">Bail Appln./729/2025</a>	SARBAT MULLAH <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
8	<a href="#">Bail Appln./733/2025</a>	SRI SONATAN RAY <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
9	<a href="#">Bail Appln./734/2025</a>	RIAJUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM MR A ISLAM M ISLAM	PP, ASSAM
10	<a href="#">Bail Appln./737/2025</a>	PRODIP BORMAN @ PRADEEP BARMAN <b>Versus</b> THE STATE OF ASSAM	MR G R A MOTTAQUEE	PP, ASSAM

11	<a href="#">Bail Appln./742/2025</a>	JUBER AHMED ALIAS ALOM <b>Versus</b> THE STATE OF ASSAM	MR. KAUSAR AHMED TAWHID LASKAR A BORBHUYAN	PP, ASSAM
<b>MOTION</b>				
12	<a href="#">Crl.Rev.P./77/2025</a>	JAYANTA BHARALI <b>Versus</b> THE STATE OF ASSAM	MR. R K TALUKDAR MR. J KALITA MR SOHAING	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/235/2025</a> <b>in</b> <a href="#">Crl.Rev.P./77/2025</a>	JAYANTA BHARALI <b>Versus</b> THE STATE OF ASSAM	MR. R K TALUKDAR MR. J KALITA MR SOHAING	PP, ASSAM
13	<a href="#">Crl.Rev.P./78/2025</a>	SRI DIGANTA BAISHYA, <b>Versus</b> BHANITA BARMAN BAISHAYA,	MR. R ALI MR M Z SHAH	
14	<a href="#">Crl.Pet./278/2025</a> B/O	BADRUL ISLAM BARBHUIYA ALIAS BATUL <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A B DEY MR. S SUTRADHAR	PP, ASSAM
15	<a href="#">Crl.Pet./303/2025</a>	HEM CHANDRA KONWAR <b>Versus</b> DEEPA KONWAR,	MR. P MAHANTA C SARMA V KHAKHALARY	
16	<a href="#">Crl.Pet./304/2025</a>	IKBAL HUSSAIN LASKAR @ IQUBAL HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
17	<a href="#">Crl.Pet./305/2025</a>	DHAN GOHAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
18	<a href="#">Crl.Pet./309/2025</a>	MD ASHLAM AHMED AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM
19	<a href="#">Crl.Pet./310/2025</a>	NRIPEN CH SARMA @ NRIPEN SARMA <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
20	<a href="#">Crl.Pet./311/2025</a>	ARFAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
21	<a href="#">Crl.Pet./313/2025</a>	AFSAR HUSSAIN <b>Versus</b> RIMA AHMED	TAWHID LASKAR A BORBHUYAN	
22	<a href="#">AB/562/2025</a>	ASHISH KR DEY <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
23	<a href="#">AB/564/2025</a>	SRI UTPAL SARMA <b>Versus</b> THE STATE OF ASSAM	MR. T BARUAH MS A DAS H R KHAN	PP, ASSAM
24	<a href="#">AB/572/2025</a>	PULIN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI S K LAHAN	PP, ASSAM
25	<a href="#">AB/575/2025</a>	NUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M ISLAM MS A KHATUN	PP, ASSAM
26	<a href="#">AB/580/2025</a>	NIPEN SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MR. S A HUSSAIN MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
27	<a href="#">AB/581/2025</a>	KAIDUL HUSSAIN LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	PP, ASSAM
28	<a href="#">AB/582/2025</a>	AJAHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	PP, ASSAM

29	<a href="#">AB/583/2025</a>	BIKRAM ROY <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
30	<a href="#">AB/584/2025</a>	ANUPAM BORAH <b>Versus</b> THE STATE OF ASSAM	MS M BORUAH MR. S K SINGH MR B PUSHILAL	PP, ASSAM
31	<a href="#">AB/585/2025</a>	SANJEEV KUMAR MAHATO <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
32	<a href="#">AB/586/2025</a>	RAJA CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM	MS. S BHUYAN MS. C SHARMA MR H AGARWAL	PP, ASSAM
33	<a href="#">AB/589/2025</a>	AZIZUR RAHMAN ALIAS AZIZUR HOQUE AND ORS <b>Versus</b> THE STATE OF ASSAM	MR. A ALI MR. Y ALI	PP, ASSAM
<b>ADMISSION</b>				
34	<a href="#">Crl.Pet./1002/2023</a> FIXED	NITAI CH RAY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	MR. A K BARUAH (R-2) MR. R A PRAMANIK(R-2) MR. H NATH(R-2) PP, ASSAM
35	<a href="#">Crl.Rev.P./338/2024</a>	SMTI. RIJURANI DAS <b>Versus</b> STATE OF ASSAM AND ANR	MRS M DAS	MR. S MUNIR(R-2) MR P KALITA(R-2) MR K HUSSAIN (R-2) PP, ASSAM
36	<a href="#">Crl.Pet./631/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	SAFI ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR	MD A SAHAD MR. M H ALI	MR. SURAJIT DAS, AMICUS CURIAE (R-2) PP, ASSAM
37	<a href="#">Crl.A./85/2025</a>	RABIN KUMAR CHAKRAVARTY <b>Versus</b> THE STATE OF ASSAM	MS S CHAKRABORTY MD. MEHDI HASSAN MS S Z HAYAT ABU AKRAM	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/236/2025</a> <b>in</b> <a href="#">Crl.A./85/2025</a>	RABIN KUMAR CHAKRAVARTY <b>Versus</b> THE STATE OF ASSAM	MS S CHAKRABORTY MD. MEHDI HASSAN MS S Z HAYAT ABU AKRAM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
38	<a href="#">AB/336/2025</a> BA 396/2025(D/O), FIXED	JAHIRUL HOQUE AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M ALI H R KHAN MD. ANARUL ISLAM	PP, ASSAM
39	<a href="#">Bail Appln./493/2025</a> FIXED	NIJAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
40	<a href="#">Bail Appln./508/2025</a> FIXED	LAKHYADHAR TUMUNG @ KILLING TUMUNG <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR M J DEURI MR D DEKA	PP, ASSAM
41	<a href="#">Bail Appln./568/2025</a> FIXED	MD EKHASUR RAHMAN @ PAPU RAHMAN @ EKHLASUR <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
42	<a href="#">Bail Appln./569/2025</a> FIXED	MD AHMAD ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MRS. K K CHOUDHURY	PP, ASSAM
<b>BAIL HEARING</b>				
43	<a href="#">AB/2586/2024</a> FIXED	RAFICK AHMED @ RAFIK AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
44	<a href="#">AB/274/2025</a> FIXED	ZOHAIN NAZ TANVEER AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. R ALI	PP, ASSAM



45	<a href="#">AB/375/2025</a> WITH OFFICE NOTE, FIXED	MD TAZMUL ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MD P RAHMAN MR. J ALI	MR. A AHMED (FOR INFORMANT) MR. R ALI (FOR INFORMANT) U U KHAN (FOR INFORMANT) PP, ASSAM
46	<a href="#">AB/428/2025</a> FIXED	MD RAIZUDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
47	<a href="#">AB/446/2025</a> FIXED	NAZIR HUSSAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN R AMIN	PP, ASSAM
48	<a href="#">AB/447/2025</a> FIXED	JALIL SK <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
49	<a href="#">AB/513/2025</a> FIXED	RAHAN UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED	PP, ASSAM
50	<a href="#">AB/519/2025</a> FIXED	ASHOK CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR MR G BHARADWAJ MR B DEORI	PP, ASSAM
<b>ORDERS</b>				
51	<a href="#">Crl.A./310/2024</a> WITH LCR 5 FILES, B/O  <b>WITH</b> <a href="#">I.A.(Crl.)/907/2024</a> <b>in</b> Crl.A./310/2024	SOIB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR	PP, ASSAM
52	<a href="#">I.A.(Crl.)/578/2024</a> WITH LCR 3 FILES, OFFICE NOTE, FIXED <b>in</b> Crl.A./40/2022  <b>WITH</b> <a href="#">Crl.A./40/2022</a>	SOIB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR. JAMALUDDIN @ MD. JAMALUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR  MR. S C BISWAS MR. S C BISWAS MR. P KATAKI MS. K L R YANTHAN	PP, ASSAM  MR. SURAJIT DAS, AMICUS CURIAE(R-2) PP, ASSAM
53	<a href="#">I.A.(Crl.)/702/2024</a> B/O <b>in</b> Crl.Rev.P./6779/2024  <b>WITH</b> <a href="#">Crl.Rev.P./6779/2024</a> (Filing Number)	JAMALUDDIN @ MD. JAMALUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR  BABIBUL ISLAM @ BABIDUL ISLAM <b>Versus</b> ALIA KHATUN	MR. S C BISWAS MR. P KATAKI MR. A K GUPTA MR H J TAMULI MR D KALITA  MR. A ROSHID MS. T BEGUM	MR. SURAJIT DAS, AMICUS CURIAE(R-2) PP, ASSAM  MR. R ALI MR. H A AHMED
54	<a href="#">Crl.Pet./1437/2024</a> WITH LCR 3 FILES(SCANNED COPY), B/O	BABIBUL ISLAM @ BABIDUL ISLAM <b>Versus</b> ALIA KHATUN	MR. A ROSHID	
55	<a href="#">Crl.Pet./1437/2024</a> WITH LCR 3 FILES(SCANNED COPY), B/O	BAHARUL ISLAM TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
55	<a href="#">I.A.(Crl.)/80/2025</a> FIXED <b>in</b> Crl.Pet./685/2023  <b>WITH</b> <a href="#">Crl.Pet./685/2023</a>	MANIK GHOSH <b>Versus</b> MWIKHWM OWARY  MWIKHWM OWARY <b>Versus</b> MANIK GHOSH	MS R SAHA  MR. M U MAHMUD MR S H MAHMUD J DAS MR. S. SUR	MR. M U MAHMUD  MR. B J MUKHERJEE MS R SAHA
56	<a href="#">I.A.(Crl.)/227/2025</a> AB 249/2025(D/O) <b>in</b> AB/249/2025	MAHESH AGARWAL <b>Versus</b> AKSHAY GOYAL AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	PP, ASSAM
57	<a href="#">I.A.(Crl.)/228/2025</a> AB 251/2025(D/O) <b>in</b> AB/251/2025	DR DEEPAK SHARMA AND ANR <b>Versus</b> AKSHAY GOYAL AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	PP, ASSAM

**HEARING**

58	<a href="#">Crl.Pet./432/2012</a> WITH LCR 2 FILES, FIXED	DWIPEN @ DIPEN BARMAN <b>Versus</b> GOLK KALITA MINOR	MR.H DAS MR.G DAS MISS M BARUAH	
	<b>WITH</b> <a href="#">I.A.(Crl.)/20/2025</a> <b>in</b> Crl.Pet./432/2012	DWIPEN @ DIPEN BARMAN <b>Versus</b> ON THE DEATH OF GOLK KALITA MINOR HIS LEGAL HEIRS AMIT KALITA	MR H DAS	PP, ASSAM
59	<a href="#">Crl.A./187/2016</a> WITH LCR 4 FILES, OFFICE NOTE, FIXED	TAYABUR RAHMAN @ LATU MIA <b>Versus</b> THE STATE OF ASSAM and ANR	MR.A H M R CHOUDHURY MR.N S LASKAR	PP, ASSAM
60	<a href="#">Crl.Rev.P./545/2022</a> WITH LCR 7 FILES, FIXED	MD. ABDUL MUTALIB <b>Versus</b> MD. SOFIQUL HOQUE AND ANR.	MR. A M BORA MR. B BHAGAWATI MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	MR. H R A CHOUDHURY MR. M DUTTA MR. A M AHMED MS. S DEV MR J MAHANTA P. GHOSH PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/399/2023</a> <b>in</b> Crl.Rev.P./545/2022	MD. SOFIQUL HOQUE, <b>Versus</b> MD. ABDUL MUTALIB AND ANR.	MR. M DUTTA MS S DEV	MR. A M BORA
61	<a href="#">Crl.A./110/2023</a> WITH LCR 4 FILES, P.B.-1, FIXED	FAKRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/262/2023</a> <b>in</b> Crl.A./110/2023	FAKRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
62	<a href="#">Crl.Pet./185/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	RAJAN LOHIA AND ANR <b>Versus</b> KAUSHAL BAWARI	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. S C BISWAS MR P KATAKI MR R DHAR MR N N UPADHYAYA MR. V PANDEY MR. B B KAKATI MR. A K DAS

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LEAVE NOTE OF ADVOCATES FOR 13/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
4)	MR S SARMA	27-02-2025	To	15-03-2025
5)	MR. A GANGULY	28-02-2025	To	16-03-2025
6)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
7)	MR. R J DAS	03-03-2025	To	13-03-2025
8)	MR. A R SHOME	12-03-2025	To	19-03-2025
9)	MR B D DAS	12-03-2025	To	21-03-2025
10)	MR. S K SINHA	10-03-2025	To	20-03-2025
11)	MR G BORDOLOI	10-03-2025	To	17-03-2025
12)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
13)	MR. J P SHARMA	08-03-2025	To	25-03-2025
14)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
15)	MR. R SARMAH	11-03-2025	To	17-03-2025
16)	MR M Z AHMED	12-03-2025	To	14-03-2025
17)	MS B DUTTA	12-03-2025	To	14-03-2025

18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,13th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./343/2025</a> B/O	SRI TAJNUR HOQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR S RAHMAN	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">AB/587/2025</a>	RAFIUL HUSSAIN BHUYAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A DEKA	PP, ASSAM
3	<a href="#">WP(C)/672/2025</a> FIXED	BWISAGI NARZARY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
<b>ADMISSION</b>				
4	<a href="#">WP(C)/4283/2021</a> PART-HEARD, FIXED	BIPUL BRAHMA AND 8 ORS. <b>Versus</b> THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. A ROY SC, U G C SC, BODOLAND UNIVERSITY
	<b>WITH</b> <a href="#">I.A.(Civil)/587/2022</a> <b>in</b> WP(C)/4283/2021	BIPUL BRAHMA AND 8 ORS. <b>Versus</b> THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, U G C SC, BODOLAND UNIVERSITY
5	<a href="#">WP(C)/5438/2024</a> PART-HEARD, FIXED	RATAN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD. B HUSSAIN MR A H TOUFIQ	GA, ASSAM SC, SEC. EDU.
6	<a href="#">WP(C)/3937/2015</a> FIXED	MD. ABDUL JALIL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M DUTTA MR.M K HASAN MR.M C KAKOTI	SC, SECONDARY EDUCATION SC, FINANCE
7	<a href="#">WP(C)/2227/2019</a> FIXED	NITYANANDA SARKAR AND 69 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR H K DAS MR. N BARUAH MR. M SARMA MR. U PATHAK MR N K SARMA	SC, ELEM. EDU MR S BORA (R-5&6) SC, FINANCE

8	<b>WITH</b> <a href="#">WP(C)/6268/2024</a>	SUBHAS ROY AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H K DAS MS D MAHANTA MR SHREYAS DAS MR N K SARMA B SAIKIA	SC, ELEM. EDU SC, BTC
9	<a href="#">WP(C)/2867/2020</a> FIXED	SM ATUAR RAHMAN IBNA SAMAD AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. A K AZAD MR A U AHMED	SC, ELEM. EDU SC, SEC. EDU.
10	<a href="#">WP(C)/1095/2022</a> FIXED	BULA SARKAR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. S NATH MRS R DEKA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	MR. M K BORO MR. S R BARUAH MR D K ROY, SC, AHSEC (R-3) MR. B DEORI, GA, ASSAM (R-9 & 10) SC, SEC. EDU. SC, BTC
11	<a href="#">WP(C)/3521/2022</a> B/O	MD.AZIZUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM SC, SSA
12	<a href="#">WP(C)/1623/2023</a> FIXED	SULTANA AHMED <b>Versus</b> COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MS. N S THAKURIA MR. G K THAKURIA	MR. R DE (R4, R5) SC, SEC. EDU.
13	<a href="#">WP(C)/4110/2023</a> FIXED	SABINA YEASMIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
14	<a href="#">WP(C)/7474/2023</a> WITH WP(C)/3674/2011 (D/O), WP(C)/1004/2013(D/O), FIXED	JURI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, AG MR. S K MEDHI (SC, AG ) SC, SEC. EDU.
15	<a href="#">WP(C)/7551/2023</a> FIXED	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
16	<a href="#">WP(C)/437/2024</a> FIXED	ZIAUL KARIM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. A K HANNAN	SC, ELEM. EDU MR B DEURI, G.A. ASSAM
17	<a href="#">WP(C)/1418/2024</a> FIXED	NIZARA THAKUR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI MR. A NARZARI	SC, HIGHER EDU SC, AG MR. P J SAIKIA(R-4) MS D DUTTA(R-4)
18	<a href="#">WP(C)/1664/2024</a> FIXED	WAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DEKA	SC, ELEM. EDU SC, SEC. EDU.
19	<a href="#">WP(C)/2867/2024</a> FIXED	MUNTAZ ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	SC, ELEM. EDU SC, SSA
20	<a href="#">WP(C)/3224/2024</a> B/O	ARJUN DAS AND 26 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MRS. K DEVI MR. A DEKA MS S A KHALIFA N GAUTAM	SC, AHSEC SC, SEC. EDU.
21	<b>WITH</b> <a href="#">WP(C)/3264/2024</a>	KALYAN KISHORE NATH AND 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
22	<b>WITH</b> <a href="#">WP(C)/3265/2024</a>	ABUL HUSSAIN AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
23	<b>WITH</b> <a href="#">WP(C)/3294/2024</a>	LAKHIMAI DUTTA AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.

24	<b>WITH</b> <a href="#">WP(C)/3298/2024</a>	BHUMIDHAR ROY AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
25	<b>WITH</b> <a href="#">WP(C)/3855/2024</a>	DULUMONI BORAH AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, AHSEC SC, SEC. EDU.
26	<a href="#">WP(C)/6051/2024</a> B/O	SURENDRA NATH GAYARI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU SC, AG (A AND E) SC, SEC. EDU. SC, BTC SC, SSA SC, FINANCE
27	<a href="#">WP(C)/6860/2024</a> B/O	UPEN CH. DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M R KHANDAKAR MR. A ROHMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
28	<a href="#">WP(C)/718/2025</a> FIXED	SMT ANJANMANI BORO <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE	SC, HIGHER EDU
<b>BAIL HEARING (BA)</b>				
29	<a href="#">Bail Appln./143/2025</a> WITH OFFICE NOTE, FIXED	MAYANK SHARMA <b>Versus</b> THE STATE OF ASSAM	MR S J SAIKIA	PP, ASSAM
30	<a href="#">Bail Appln./414/2025</a> WITH OFFICE NOTE	SRI AYUB ALI <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
<b>BAIL HEARING</b>				
31	<a href="#">AB/389/2025</a> FIXED	MAJIBUR RAHMAN AND ORS <b>Versus</b> THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
<b>ORDERS</b>				
32	<a href="#">I.A.(Civil)/3515/2024</a> PART-HEARD, B/O in <a href="#">WP(C)/5620/2024</a> <b>WITH</b> <a href="#">WP(C)/5620/2024</a> CAVT. NO. 11072/024,	NOZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM MR N SARMA	SC, ELEM. EDU MR. S C BISWAS
33	<b>WITH</b> <a href="#">WP(C)/2285/2024</a>	ASHRAF ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MR. A K DAS	SC, ELEM. EDU MR B D DAS MR. R ISLAM(R-7) MR N SARMA (R-7)
34	<a href="#">WP(C)/3458/2019</a> FIXED	LIPI BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH MR. H MAZUMDER	SC, HIGHER EDU GA, ASSAM
35	<a href="#">Cont.Cas(C)/166/2024</a> FIXED	SHORIFUL ISLAM <b>Versus</b> NARAYAN KONWAR, IAS AND 3 ORS	MR. R ISLAM S HOQUE	MD S HOQUE (R-4) MR. M DEKA (R-4)
36	<a href="#">I.A.(Civil)/1513/2024</a> FIXED in <a href="#">WP(C)/1623/2024</a> <b>WITH</b> <a href="#">WP(C)/1623/2024</a> CAVT. NO. 03202/024,	TAPESWARI BARO, <b>Versus</b> THE STATE OF ASSAM AND 7 ORs	A BORO	SC, ELEM. EDU MR. NAYAN J. MEDHI SC, BTC
		RUNUMI PRIYA DEVI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. R DEVI DR ANKIT TODI MR. N J MEDHI	SC, ELEM. EDU MR. A BORO (r-7) MR. S BASUMATARY (r-7) H. DAIMARY SC, BTC FOR CAVEATOR

37	<b>WITH</b> <a href="#">Cont.Cas(C)/258/2024</a>	TAPESWARI BARO <b>Versus</b> JAGADISH PRASAD BRAHMA	MR H P GUWALA MR. A BORO	MR. D SAIKIA(R-2) MR. R BORPUJARI(R-2) MR A NATH (R-3) MR. B GOGOI(R-2) DR ANKIT TODI(R-3) MR P NAYAK(R-2) MR. NAYAN J. MEDHI(R-3) MR A CHALIHA(R-2)
<b>HEARING</b>				
38	<a href="#">WP(C)/4151/2017</a> PART-HEARD, FIXED	OHIDUZ ZAMAN <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.J RAJKUMARI MR. S K DAS MR.S BORA MR R KARIM	SC, FINANCE SC, HIGHER EDUCATION
39	<b>WITH</b> <a href="#">WP(C)/2158/2024</a>	DR. DEVIMALLIKA RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K P PATHAK MR BHARGAV DAS	SC, HIGHER EDU SC, AG SC, FINANCE
40	<a href="#">Crl.Rev.P./208/2021</a> PART-HEARD, LCR 2 FILES	AMAL KUMAR DAS (HABILDAR) <b>Versus</b> MADAN LAL RATHI	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM
41	<a href="#">WP(C)/6252/2018</a> FIXED	GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR J ABEDIN MR. U K NAIR MR. A CHETRY MR. M KALITA MR. R AHMED MR. M P SARMA MR. J HATIMURIA MR. P P DAS	MS. M D BORAH (GA, ASSAM, R-1) MR. C BHATTACHARJEE (SC, SECONDARY EDUCATION, R-2,3,4)
42	<a href="#">Crl.Rev.P./273/2022</a> WITH LCR 2 FILES(SCANNED COPY) <b>WITH</b> <a href="#">I.A.(Crl.)/1006/2024</a> <b>in</b> Crl.Rev.P./273/2022	MD. IBRAHIM ALI <b>Versus</b> JAMELA KHATOON AND ANR  MD. IBRAHIM ALI <b>Versus</b> JAMELA KHATOON AND ANR	MD A HUSSAIN MR. M HOQUE  MD A HUSSAIN MR. M HOQUE	MR. S HOQUE (R-1) MR. M ISLAM (R-1) PP, ASSAM  MR. S HOQUE (R-1) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
4)	MR S SARMA	27-02-2025	To	15-03-2025
5)	MR. A GANGULY	28-02-2025	To	16-03-2025
6)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
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18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025

21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,13th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 14**

**[CIVIL BENCH-I**

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">RSA/333/2017</a> WITH LCR, B/O	ON THE DEATH OF JULHAS MATBAR HIS LEGAL HEIRS- <b>Versus</b> MUSSTT MONOWARA BEGUM and ANR	MR. R K BHUYAN MD. B ISLAM MR. S ALI MR A ZAMAN	MR. S K GOSWAMI (R-1) MR. N N JHA M DAS MR. R SARMA(R-1) D GOGOI MS. M BARUAH MR D HAZARIKA(R-1) MR. K M HASSAN MR A HUSSAIN(R-1) MR. R SHARMA(R-1)
<b>TOP OF THE LIST</b>				
2	<a href="#">FAO/9/2025</a> CAVT. NO.017320/25,N FIXED <b>WITH</b> <a href="#">I.A.(Civil)/545/2025</a> in FAO/9/2025	PRANAB RANJAN BHUIYA <b>Versus</b> ASHIT RANJAN BHUIYA  PRANAB RANJAN BHUIYA <b>Versus</b> ASHIT RANJAN BHUIYA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI  MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR B PRASAD MR P J BORAH FOR CAVEATOR  MR B PRASAD MR P J BORAH FOR CAVEATOR
<b>ADMISSION</b>				
3	<a href="#">WP(C)/3562/2020</a> FIXED	JAGADISH BEZ BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR D CHOUDHURY MR. S N KRISHNATRAYA MR N RAY	GA, ASSAM MR B N SARMA (R4-R6) MR. B SHARMA MS. N BARUAH (R4-R6) SC, G.H.C
4	<b>WITH</b> <a href="#">WP(C)/1055/2023</a>	DHARMANANDA DAS AND 10 ORS. <b>Versus</b> STATE OF ASSAM AND 9 ORS.	MR. K SARMA MR. S BORUAH	MR. M K CHOUDHURY (R4-R10) GA, ASSAM MR. A BARKATAKI (R4-R10) MR P BHARDWAJ (R4-R10) MR. M SARMA (R4-R10) MS. ANASUYA C (R4-R10) SC, GHC
	<b>WITH</b> <a href="#">I.A.(Civil)/1312/2023</a> in WP(C)/1055/2023	BHASKAR PATHAK AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. M K CHOUDHURY MR A BORKATAKI	MR. K SARMA

5	<b>WITH</b> <a href="#">WP(C)/1884/2023</a>	SATYAJIT NEOG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAUHAN MR. B SHARMA MR D CHUTIA MR D CHUTIA	GA, ASSAM MR. A DEKA (r-5) MR. R BORUAH (r-5) MR R BORAH (r-5) SC, GHC
6	<b>WITH</b> <a href="#">WP(C)/2104/2023</a>	SUDARSHAN KRISHNA DEKA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	GA, ASSAM SC, GHC
7	<b>WITH</b> <a href="#">WP(C)/2640/2023</a>	DEBAJIT DEY AND 4 ORS <b>Versus</b> THE GAUHATI HIGH COURT AND 9 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. A AHMED (R-5 to 10) MS. D GOSWAMI (R-5 to 10) SC, GHC MR. S. BARUAH, JR. GA, ASSAM (R-4)
8	<a href="#">WP(C)/1883/2023</a>	MADHUMITA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S D PURKAYASTHA MR. U CHOUDHURY	MR G N SAHEWALLA GA, ASSAM MR. P K ROY (r-7) MR. S K CHAKRABORTY (r-7) MR. R K D CHOUDHURY (r-7) MS N K DEVI MR N ANIX SINGH MR A CHAKRABORTY (r-7) MS. M DUTTA (r-7) SC, GHC
9	<a href="#">WP(C)/2716/2023</a> FIXED	THE GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, GHC SC, FINANCE
10	<a href="#">WP(C)/5600/2024</a>	GAUTAM KUMAR DAS AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N BARUAH	GA, ASSAM SC, GHC SC, FINANCE
11	<a href="#">WP(C)/5851/2024</a>	PROBITRA SONOWAL <b>Versus</b> THE GAUHATI HIGH COURT AND 7 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	MR. K GOGOI (R-6,7,8) MS. P BORAH(R-6,7,8) SC, GHC
<b>ORDERS</b>				
12	<a href="#">WP(C)/590/2025</a>	DIPU MANI KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R SARMAH MS. M PAUL	GA, ASSAM MS. A MEDHI(R-6) MS. D SONOWAL(R-6) MR. R A CHOUDHURY (R-6) SC, GHC
<b>HEARING</b>				
13	<a href="#">RSA/260/2014</a> PART-HEARD, WITH LCR, FIXED	RINTY MUSHAHARY and ANR <b>Versus</b> CENTRAL BANK OF INDIA and ANR	MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI	DR.B AHMED(R-2) MR.A C SARMAR-1 MR.N HAQUE(R-2) MS.J PAUL(R-2) MRK UDDIN(R-2) MR.M HUSSAIN(R-2) MS.S AHMED(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2034/2020</a> in RSA/260/2014	RINTY MUSHAHARY AND ANR <b>Versus</b> CENTRAL BANK OF INDIA AND ANR.	MR. P MAHANTA	

14	<p><b>WITH</b> <a href="#">RSA/43/2015</a> WITH LCR</p>	<p>SMTI. RINTI MUSHAHARY <b>Versus</b> CENTRAL BANK OF INDIA and ANR</p>	<p>MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI</p>	<p>DR.B AHMED(R-2) MR.A C SARMA(R-1) MR.N HAQUE(R-2) MS.J PAULR-2 MRK UDDIN(R-2) MR. M SHARMA MR.S AHMED(R-2) MR.M HUSSAIN(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)</p>
15	<p><b>WITH</b> <a href="#">I.A.(Civil)/1297/2020</a> in RSA/43/2015</p> <p><b>RSA/241/2015</b> WITH LCR, FIXED</p>	<p>SMTI. RINTI MUSHAHARY <b>Versus</b> CENTRAL BANK OF INDIA AND ANR SRI PRAN GOPAL SINGHA <b>Versus</b> SRI PALAK DEB</p>	<p>MR. P MAHANTA  MR.S C KEYAL MR. A C SARMA MS.P BARUAH MS.G SARMAH MRB KAUSHIK MR A B DEY MR G BHARADWAJ MR B DEORI</p>	<p>MR. S K GHOSH MS F AHMED</p>
16	<p><b>WITH</b> <a href="#">I.A.(Civil)/397/2018</a> in RSA/241/2015</p> <p><b>WITH</b> <a href="#">I.A.(Civil)/2160/2022</a> in RSA/241/2015</p> <p><b>WP(C)/4688/2015</b></p>	<p>PRAN GOPAL SINGHA <b>Versus</b> PALAK DEB  SRI PALAK DEB <b>Versus</b> SRI PRAN GOPAL SINGHA. HAREKRISHNA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. S C KEYAL MS. P BARUAH  MR. S K GHOSH MS F AHMED  MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MS.A NEOG</p>	<p>MR. S C KEYAL</p> <p>GA, ASSAM MRS A VERMA SC, GHC SC, FINANCE</p>
17	<p><b>WP(C)/6090/2017</b></p>	<p>SHANAI MIA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and ANR.</p>	<p>DR. B AHMED MR. N HAQUE MR. A K AZAD MR. S A SIKDER MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR. A U AHMED</p>	<p>GA, ASSAM SC, GHC</p>
18	<p><b>WP(C)/763/2018</b></p>	<p>MAHESH HAZARIKA <b>Versus</b> THE GAUHATI HIGH COURT AND 3 ORS.</p>	<p>MR. N BORAH MR. H MAZUMDER</p>	<p>MR. Y DOLOI (SC, TRANSPORT DEPTT.) MR. U K NAIR (SC, GHC) MR. A DHAR (R-3) MD. F FARIDI (R-3)</p>
19	<p><b>WP(C)/102/2022</b></p>	<p>MD. JAHIRUL ISLUM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS</p>	<p>MR. M U MAHMUD MS. M BARMAN MR S H MAHMUD</p>	<p>GA, ASSAM MS. S SARMA, SC, GHC MR P K DAS (R-7) MR. M BARUAH (R-7) SC, BTC</p>
20	<p><b>WP(C)/419/2023</b></p>	<p>SMITA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.</p>	<p>MR. A CHAMUAH MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. S D ROY MS. J GAYAN MR. R K SARMA</p>	<p>SC, FINANCE GHC</p>

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LEAVE NOTE OF ADVOCATES FOR 13/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
4)	MR S SARMA	27-02-2025	To	15-03-2025
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8)	MR. A R SHOME	12-03-2025	To	19-03-2025
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11)	MR G BORDOLOI	10-03-2025	To	17-03-2025
12)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
13)	MR. J P SHARMA	08-03-2025	To	25-03-2025
14)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
15)	MR. R SARMAH	11-03-2025	To	17-03-2025
16)	MR M Z AHMED	12-03-2025	To	14-03-2025
17)	MS B DUTTA	12-03-2025	To	14-03-2025
18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,13th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 15**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">Bail Appln./3081/2024</a>	JASIR UDDIN BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./553/2025</a> FIXED	SRI ANIKET SOVASARIA, <b>Versus</b> UNION OF INDIA	MR A V SINGH MR W R MEDHI MR P TALUKDAR	SC, GST
<b>WITH</b>				
3	<a href="#">Bail Appln./477/2025</a>	PRITAM SOVASARIA <b>Versus</b> THE UNION OF INDIA AND ORS	MR A V SINGH MR W R MEDHI MR P TALUKDAR	SC, TAXES
4	<a href="#">Bail Appln./699/2025</a> FIXED	SURAJ BHAN SINGH BHANDARI <b>Versus</b> THE STATE OF ASSAM	MR U S BORGHAIN M DAS	PP, ASSAM
5	<a href="#">Bail Appln./724/2025</a>	ABDUL JALIL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
6	<a href="#">Bail Appln./725/2025</a>	SRI SUSHIL BHUMIJ <b>Versus</b> THE STATE OF ASSAM	MR. N BORUAH MR S ARAFAT	PP, ASSAM
7	<a href="#">Bail Appln./726/2025</a>	SHORIF UDDIN @ SHORIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M ALI MR. M R Z CHOUDHURY MR J. E. SARKAR H R KHAN	PP, ASSAM
8	<a href="#">Bail Appln./730/2025</a>	MAMONI KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
9	<a href="#">Bail Appln./731/2025</a>	JAHIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
10	<a href="#">Bail Appln./732/2025</a>	ASHAD ALI ALIAS ASAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
11	<a href="#">Bail Appln./735/2025</a>	RIJJAK ALI <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM

12	<a href="#">Bail Appln./736/2025</a>	SHANKAR DEBNATH <b>Versus</b> NARCOTICS CONTROL BUREAU	TAWHID LASKAR MR. D K AGARWALA A BORBHUYAN	SC, NCB
13	<a href="#">Bail Appln./738/2025</a>	PUJA DEKA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
14	<a href="#">Bail Appln./739/2025</a>	REJJAK ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
15	<a href="#">Bail Appln./740/2025</a>	RIYAJUL SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
16	<a href="#">Bail Appln./741/2025</a>	MD HAZARAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
<b>MOTION</b>				
17	<a href="#">AB/533/2025</a> FIXED	MOIDUL HOQUE SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR A AHMED	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
18	<a href="#">Bail Appln./2100/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
19	<a href="#">Bail Appln./3024/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAHMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M RANA MR M.HOQUE	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
20	<a href="#">Bail Appln./3802/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	PRANJAL BORUAH <b>Versus</b> THE UNION OF INDIA,	MR. S MUNIR MR P KALITA A KONWAR MR K HUSSAIN	SC, CBI
21	<a href="#">Bail Appln./224/2025</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SRI SRIMANTA BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K AZAD H ALAM	PP, ASSAM
22	<a href="#">Bail Appln./226/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	ALTAP HUSSIAN @ ALTAF SK <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	PP, ASSAM
23	<a href="#">Bail Appln./321/2025</a> FIXED	SADIQR ISLAM @ SADIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
24	<a href="#">Bail Appln./346/2025</a> FIXED	SOFIUR ISLAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
25	<a href="#">Bail Appln./402/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	RATNESH KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
26	<a href="#">Bail Appln./437/2025</a> WITH OFFICE NOTE, FIXED	RAJAK ALI @ REZZAK ALI @ REZAK ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
27	<a href="#">Bail Appln./468/2025</a> WITH OFFICE NOTE, FIXED	SMT PRIYANKA DAS <b>Versus</b> THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
28	<a href="#">Bail Appln./658/2025</a> FIXED	CHAMER ALI @ SAMER ALI @ SUMER ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
29	<a href="#">Bail Appln./662/2025</a> FIXED	RAJA DOLEY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI	PP, ASSAM
30	<a href="#">Bail Appln./663/2025</a> FIXED	SAHANUR ALI <b>Versus</b> THE STATE OF ASSAM	MR T THAKURIA MS. L TALUKDAR	PP, ASSAM

**BAIL HEARING**

31	<a href="#">AB/3427/2024</a> FIXED	RAYAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MS P KAKATI	PP, ASSAM
32	<a href="#">AB/308/2025</a> FIXED	RIZWAN @ MOHAMMAD RIZWAN QURAISHI <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN AMINUR RAHMAN	PP, ASSAM
33	<a href="#">AB/322/2025</a> FIXED	SAHA ALAM THANDAR <b>Versus</b> THE UNION OF INDIA	MR. S AGARWAL MR A HAWARI MR. AMRIT N A R MONDAL	SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 13/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
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19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ For Thursday,13th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDERS

1	<a href="#">MACApp./581/2019</a> WITH LCR, FIXED	SMTI KALPANA SAIKIA <b>Versus</b> THE NATIONAL INSURANCE CO. LTD. and 2 ORS	MR.B C DAS MR.B C DAS	MR. A J SAIKIA MR. S M SARMA (R-3) MR G S BORO
2	<a href="#">Cont.Cas(C)/676/2023</a> FIXED	ABDUL KADER MIAH <b>Versus</b> NARAYAN KONWAR, IAS AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	MR. D SAIKIA(R-2) MR S M T CHISTIE (R-5) MR S M T CHISTIE (R-5) MR. B GOGOI (R-4) MR B DEURI (r-3) MR P NAYAK (R-4) MS K DAS(R-2) MR A CHALIHA (R-4)
3	<a href="#">Cont.Cas(C)/764/2023</a> FIXED	BIPRO BHUSAN GOSWAMI AND 8 ORS. <b>Versus</b> NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	MR. D SAIKIA (r-1,2) MR S M T CHISTIE (R-1) MR. U SARMA (r-2) MR B KAUSHIK (r-1,2)
<b>WITH</b>				
4	<a href="#">Cont.Cas(C)/699/2023</a>	BINOD KARMAKAR AND 11 ORS <b>Versus</b> SURANJANA SENAPATI, ACS AND ANR	MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR. U SARMA (R-1) MR B KAUSHIK (R-1)

#### HEARING

5	<a href="#">Intest.Cas./1/2011</a> WITH LCR	LAXMI NARAYAN AGARWALA and ANR, <b>Versus</b> BRIJ KISHORE GUPTA and ORS,	MR.P K KALITA MR.G J SAIKIA MR.N DAS	MR.S S SHARMA MR. D MOZUMDER MRG JALAN MS.F KHAN MR. S BISWAS MR. H BURAGOHAIN MS D DEVI
6	<a href="#">MFA/105/2011</a> WITH LCR	UNION OF INDIA, <b>Versus</b> M/S RATHI SALT and GRAINS P LTD.	MSB DEVI MR. B SARMA MS.R R BORAH	MR.K P MAHESWARI MS.J CHOUDHURY MS.M SHARMA MR. DIVYANSH RATHI
7	<a href="#">MFA/117/2011</a> WITH LCR	UNION OF INDIA, <b>Versus</b> M/S BAJAJ STEEL,	MSB DEVI MR.B SHARMARly.Adv. MR.N K DAS	MR.K P MAHESWARI MR.A GOYAL MS.J CHOUDHURY MS.M SHARMA MR. DIVYANSH RATHI



8	<a href="#">MACApp./13/2013</a> WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SHAMS UDDIN LASKAR AND ANR.	MS.L SARMA MR.S S SARMA	MR. N ISLAM MR M J QUADIR (R2) MR. K MIRA (R2) MR. T K DEY
9	<a href="#">MACApp./202/2014</a> WITH LCR 3 FILES	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD <b>Versus</b> MD. SAHABUDDIN KHAN and 2 ORS.	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MRU S BORGHAIN MR.H BURAGHAIN MR.A K GUPTA(R-1) MR.A BARUAH MR.R S MISHRA(R-1) MR P GOGOI
10	<b>WITH</b> <a href="#">MACApp./484/2018</a>	MD. SAHABUDDIN KHAN <b>Versus</b> NAYAN JYOTI KHANIKAR	MR. A K GUPTA MR. R S MISHRA	MR. S ALI MR. J C GOGOI MR. R GOSWAMI(R-3) MR. D HANDIQUE MR. K KALITA MS. M SAIKIA(R-3) MS. P BORTHAKUR(R-3) MR. H KAKATI
11	<a href="#">MACApp./25/2015</a> WITH LCR	ON THE DEATH OF SMTI ANIMA BARMAN HER LEGAL HEIR SRI PRANJAL BARMAN and 3 ORS <b>Versus</b> UNITED INDIA INSURANCE CO LTD and 2 ORS	MR. M BEZBARUAH MR. T PRADHAN MR. M PANDIT MR. A LAL MR. R D LAL	MR. S. DEY MR P DEKA MR. A J SAIKIA (R-1) MR. B BORAH MR. N N BHUYAN (R-1) MR. N GOSWAMI MR. U K DUTTA (R-1) MR. B KAKATI (R-1) MR. K BORAH (R-1)
12	<a href="#">MACApp./45/2015</a> WITH LCR	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMT. POMPI NATH and 4 ORS	MR.R K BHATRA MS.A BORA MS.P HUIJURI MR A SAIKIA	MR.M TALUKDAR(R-1,2,4) MR.P J BARMAN(R-5) MS.D KALITA(R-1,2,4)
	<b>WITH</b> <a href="#">I.A.(Civil)/421/2020</a> in <a href="#">MACApp./45/2015</a>	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMT. POMPI NATH and 4 ORS	MR. R K BHATRA	
13	<a href="#">MACApp./923/2018</a> WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMT CHANDRA PRABHA DAS and 3 ORS	MS. R D MOZUMDAR MS. T DEKA MS. P DAS	MRS. K K CHOUDHURY (R3) MR. S U MAZUMDAR MR. D K KALITA (R-1) MR. R Deka (R-4) MR. M K DAS (R-1) MR. K K PARASAR (R-1) MR. A AHMED MR. P P BORTHAKUR(R-1) MR B P BORAH (r-2) MR P J DUTTA (r-2) PRIYANKU PRATIM PARASOR(R-1) MR R S RONGHANG (r-2) MR. T KALITA(R-1) MS IVY HUSSAIN(R-1) S I AKAND (R-4) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/3846/2018</a> in <a href="#">MACApp./923/2018</a>	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMT CHANDRA PRABHA DAS and 2 ORS	MS. R D MOZUMDAR MS. T DEKA MS. P DAS	MR. S U MAZUMDAR MR. D K KALITA (R-1) MR. M K DAS MR. K K PARASAR (R-1) MR. A AHMED PP, ASSAM
14	<a href="#">MACApp./986/2018</a> WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SMT REKHA MONI PHUKAN AND 4 ORS	MS S MOCHAHARI MR. S DUTTA MS. M CHOUDHURY MS M GAZLOO	MS D BORGHAIN (R-1, 2,3) MR. P GOHAIN (R-1,2,3) MS. K BARUAH (R-1,2,3) MS. B PHUKAN (R-1, 2, 3)

**WITH**  
[I.A.\(Civil\)/4117/2018](#)  
in MACApp./986/2018

ORIENTAL INSURANCE CO. LTD  
**Versus**  
SMT REKHA MONI PHUKAN AND 4 ORS

MS S MOCHAHARI  
MR. S DUTTA  
MS. M CHOUDHURY  
MS M GAZLOO

15 [MFA/86/2021](#)  
WITH LCR

NASIMA KHATUN AND 4 ORS.  
**Versus**  
THE DIVISIONAL MANAGER, ORIENTAL  
INSURANCE CO. LTD. AND ANR.

MR. M H RAJBARBHUIYAN  
MRS. R CHETRI  
MS. S RASUL  
MR S DUTTA (r-1)  
MS. S. MOCHAHARI (r-1)  
MR. S DUTTA (r-1)  
MR S DUTTA (r-1)

16 [MACApp./191/2021](#)  
WITH LCR, FIXED

ORIENTAL INSURANCE CO. LTD.  
**Versus**  
NAJIR HUSSAIN LASKAR @ NAJIR  
HUSSAIN AND 2 ORS.

MR SISHIR DUTTA  
MR. S DUTTA  
MR S DUTTA  
MR A B DEY (r-1)  
MR. S SUTRADHAR (R-2,3)

17 [MACApp./37/2022](#)  
WITH LCR 2 FILES

THE UNITED INDIA INSURANCE  
COMPANY LTD.  
**Versus**  
SMT. JUNALI KALITA AND 2 ORS.

MR. A DUTTA  
MR. A J SAIKIA  
MR. S. PEGU  
MRS. P M DUTTA  
MR J DAS (AS LEGAL-AI-  
-COUNSEL FOR R-1)  
MR. B BARUAH (r-2)  
DR. P AGARWAL (AS  
LEGAL-AID-COUNSEL FOR  
R-1)  
MR S HUSSAIN (r-2)

18 [MACApp./362/2022](#)  
WITH LCR, FIXED

RATNA GHOSH AND 3 ORS  
**Versus**  
AMARJIT SINGH AND 4 ORS

MR. S CHAUHAN  
MR. A R SHOME  
MR. P MAZUMDER  
MS. R D MOZUMDAR (r-  
3,5)  
MS. C MOZUMDAR (r-3,5)  
MR. S P SHARMA (r-3,5)

19 [MACApp./509/2022](#)

NEW INDIA ASSURANCE CO.  
**Versus**  
RAHIMA KHATUN AND 5 ORS.

MR S DUTTA  
MR SISHIR DUTTA  
MR. S DUTTA  
MS. S. MOCHAHARI  
MS. R CHOUDHURY (R-  
1,2,3)  
MR. H ALI (R- 1,2,3)  
MS. C MOZUMDAR(R-1,2,3)  
MR. S P SHARMA (R-1,2,3)  
B BARMAN (R-6)

**WITH**  
[MACApp./286/2022](#)  
WITH LCR

RAHIMA KHATUN AND 2 ORS.  
**Versus**  
THE NEW INDIA ASSURANCE CO. LTD.  
AND 3 ORS.

MS. R CHOUDHURY  
MR. H ALI  
MS. C MOZUMDAR  
MR. S P SHARMA  
MS F N ZAMAN  
MR. S DUTTA  
MS. S. MOCHAHARI  
MR. B J MUKHERJEE  
MS S DAS (R4)  
MS R SAHA  
B BARMAN (R4)

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LEAVE NOTE OF ADVOCATES FOR 13/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
4)	MR S SARMA	27-02-2025	To	15-03-2025
5)	MR. A GANGULY	28-02-2025	To	16-03-2025
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8)	MR. A R SHOME	12-03-2025	To	19-03-2025
9)	MR B D DAS	12-03-2025	To	21-03-2025
10)	MR. S K SINHA	10-03-2025	To	20-03-2025
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18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025

22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,13th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/1415/2025</a> B/O	ASSAM INSTITUTE OF NURSING <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, HEALTH
<b>ORDER (STAY VACATING)</b>				
2	<a href="#">I.A.(Civil)/3662/2024</a> FIXED in <a href="#">WP(C)/5261/2024</a>	GURUKUL EDUCATIONAL TRUST AND 3 ORS <b>Versus</b> DIGANTA CHOUDHURY AND ORS	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. S P SHARMA K AHMED	GA, ASSAM SC, PWD
	<b>WITH</b> <a href="#">WP(C)/5261/2024</a>	DIGANTA CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. N N JHA MR. M BERIA MR. M UDDIN MS M SAHOO	MR. K N CHOUDHURY(R- 7 TO 10) GA, ASSAM MR. S P SHARMA(R- 7 TO 10) K AHMED (R- 7 TO 10) SC, G M D A SC, GMC
<b>ADMISSION</b>				
3	<a href="#">WP(C)/217/2024</a> PART-HEARD, FIXED	MANTU DEKA AND ANR <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	SC, ELEM. EDU
4	<b>WITH</b> <a href="#">WP(C)/7269/2021</a>	MRIGEN BORBARUAH AND 3 ORS <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
5	<b>WITH</b> <a href="#">WP(C)/5450/2022</a>	BARNALI KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
6	<b>WITH</b> <a href="#">WP(C)/7272/2022</a>	HITESH THAKURIA AND 42 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA

7	<b>WITH</b> <a href="#">WP(C)/8211/2022</a>	RANU DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
8	<b>WITH</b> <a href="#">WP(C)/336/2023</a>	MRIGEN BORBARUAH AND 2 ORS <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU
9	<a href="#">WP(C)/1227/2024</a> FIXED	SHRI RAJESH MITTAL <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I. SC, SGST
10	<b>WITH</b> <a href="#">WP(C)/371/2024</a>	RAJESH MITTAL <b>Versus</b> UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
11	<a href="#">WP(C)/6290/2024</a> FIXED	KANCHAN DUTTA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ MR ROBIUL HOQUE	GA, ASSAM DY.S.G.I. SC, INDIAN BANK
<b>HEARING</b>				
12	<a href="#">WP(C)/2087/2017</a>	GOPANJOY NAIDING and 12 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.C BARUAH MR.D BARUA MR.B BARUAH	GA, ASSAM SC, NHAI MR. R K TALUKDAR (R-6) SC, N C HILLS
13	<a href="#">WP(C)/5960/2017</a>	UCO BANK <b>Versus</b> ASSAM FINANCIAL CORPORATION	MR.M SHARMA	MR P K KALITA MS. T GOSWAMI SC, AFC
14	<a href="#">WP(C)/4507/2018</a>	M/S. AHINSHA CHEMICALS LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR B P TODI MR. A NATH MR. S U AHMED DR ANKIT TODI MR. N J MEDHI	DR. B AHMED MR. B CHOWDHURY, SC, FINANCE & TAXATION DEPT. MR. KALITA, SC, INDUSTRIES & COMMERCE SC, TAXES
15	<a href="#">WP(C)/8526/2018</a>	M/S. TATA MOTORS LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S CHETIA MR. A GOYAL MR. J ROY	SC, G M D A SC, TAXES
16	<a href="#">WP(C)/7392/2019</a>	MATHURAPUR THANA COMMITTEE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MS M NIROLA	GA, ASSAM
17	<a href="#">WP(C)/1765/2023</a>	SIMPLEX INFRASTRUCTURES LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	DR. ASHOK SARAF MR. S CHETIA MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 13/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
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19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 18**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">I.A.(Civil)/395/2024</a> in RSA/42/2012 (D/O), FIXED in Review.Pet./492/2024 <b>WITH</b> <a href="#">Review.Pet./492/2024</a> (Filing Number)	MADHAV CH. DAS <b>Versus</b> SANJOY GOGOI AND ORS	MR. ANANTA RAM MEDHI MS. K MEDHI MD. K AHMED	MR U DAS(R-2) MR B SINHA(R-2) MR. S SAIKIA(R-2)
	<b>WITH</b> <a href="#">CRP/69/2022</a>	MADHAV CH. DAS <b>Versus</b> SANJOY GOGOI AND ORS H	MR. ANANTA RAM MEDHI	
2	<a href="#">MACApp./654/2024</a> FIXED	MADHAV CH DAS <b>Versus</b> ON THE DEATH OF UPANANDA GOGOI HIS LEGAL HEIRS SANJOY GOGOI AND 3 ORS	MR. A R MEDHI MS J KUMARI MS. K MEDHI	MR U DAS (r-1,2,4) MR. S SAIKIA (r-1,2,4) MS S BORO (r-1,2,4)
3	<a href="#">Bail Appln./409/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> PARBATI DEVI AND 4 ORS (A)	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. M KECHII MR. P BORDOLOI
<b>BAIL HEARING (BA)</b>				
4	<a href="#">AB/514/2025</a> FIXED	RUBEL AHMED BORBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<b>BAIL HEARING</b>				
5	<a href="#">RSA/32/2025</a> FIXED	BISWAJIT DOLEY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR SUMANTH KAKATI MR. A HUDA	PP, ASSAM
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
6	<a href="#">I.A.(Civil)/652/2025</a> in RSA/32/2025	ABDUL BAREQUE HAZORIKA ALIAS ABDUL BAREK HAZORIKA <b>Versus</b> ABU SAHED	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA MD. MEMON AHMED	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA MD. MEMON AHMED
<b>ORDERS</b>				

7	<a href="#">CRP(IO)/278/2022</a> FIXED	VIKASH AGARWAL <b>Versus</b> SMTI. MINOTI DEKA NEOG AND 2 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MS. J BORO MR J DAS	
8	<a href="#">RSA/17/2024</a>	UTTAM BARUAH @ UTTAM GOGOI AND 4 ORS. <b>Versus</b> JATIN BARUAH AND 2 ORS.	MR. S BISWAS MS D DEVI	MR P CHOWDHURY MR. V K CHANDAK MRS N. AGARWAL CHANDAK
9	<a href="#">RSA/26/2024</a> WITH LCR	PINKI BARUAH AND 2 ORS. <b>Versus</b> JATIN BARUAH AND 2 ORS	MR. B J MUKHERJEE MS R SAHA	MR P CHOWDHURY MR. V K CHANDAK MRS N. AGARWAL CHANDAK
10	<a href="#">I.A.(Civil)/2444/2024</a> WITH LCR, FIXED in RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. <b>Versus</b> M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM MR. N ALAM
	<b>WITH</b> <a href="#">RFA/52/2024</a>	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. <b>Versus</b> M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM (R-1) MR. S R RABHA (R-2,4) P HAZARIKA(R-2,4)
	<b>WITH</b> <a href="#">I.A.(Civil)/2963/2024</a> in RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED (APCDC LTD.) AND 3 ORS. <b>Versus</b> M/S N K PRODUCTION AND 3 ORS.	MR. R SARMA	MR. N ALAM
<b>HEARING</b>				
11	<a href="#">RSA/105/2012</a> WITH LCR	MAHENDRA BORDOLOI @ NATH BORDOLOI <b>Versus</b> BIMAL CHANDRA BORA and 10 ORS	MR.R SARMA MS.K D SARMAH MRS.G M D BAISHYA	MR.A R SHOME MR.S CHAUHAN MR.S CHOUHAN
12	<a href="#">RSA/240/2012</a> WITH LCR	MD MAIN UDDIN and 2 ORS <b>Versus</b> JAYANTA DAS and 9 ORS	MD.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MS.R CHETRI	MR.P K ROY MR.S K CHAKRABORTY MRS.A CHAKRABORTY MS.M DUTTA
	<b>WITH</b> <a href="#">MC/3489/2012</a> in RSA/240/2012	MD MAIN UDDIN and 2 ORS <b>Versus</b> JAYANTA DAS and 9 ORS	MD.M H RAJBARBHUIYAN MS.S PARBIN MR.W RAHMAN MS.R CHETRI	
13	<a href="#">RSA/240/2016</a> WITH LCR	MD RAHIM UDDIN MAZUMDAR <b>Versus</b> THE KACHARI MASJID and ANR	MR.S K GHOSH MS.F AHMED	MR. A Y CHOUDHURY MR. A Y CHOUDHURY MR. T A CHOUDHURY
14	<a href="#">RSA/232/2018</a> WITH LCR	MD ABDUL RAHIM AND 2 ORS <b>Versus</b> ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. T U LASKAR MR. A B T HAQUE MR. S DUTTA	MR S DUTTA MR. A K TALUKDAR MR. S ISLAM MR. S ISLAM MR F K R AHMED MR. S SHARMA (R5)
	<b>WITH</b> <a href="#">I.A.(Civil)/2889/2018</a> in RSA/232/2018	MD ABDUL RAHIM AND 2 ORS <b>Versus</b> ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. T U LASKAR MR. A B T HAQUE	
	<b>WITH</b> <a href="#">I.A.(Civil)/1471/2021</a> in RSA/232/2018	ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS <b>Versus</b> MD ABDUL RAHIM AND 2 ORS	MR. A K TALUKDAR MR. A K TALUKDAR	MR K UDDIN



	<b>WITH</b> <a href="#">I.A.(Civil)/1921/2021</a> in RSA/232/2018	MD ABDUL RAHIM AND 2 ORS <b>Versus</b> ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS	MR. N DHAR MR K UDDIN MR. T U LASKAR	MR. A K TALUKDAR
	<b>WITH</b> <a href="#">I.A.(Civil)/2483/2021</a> in RSA/232/2018	ON THE DEATH OF MUFAJJIL HUSSAIN, HIS LEGAL HEIRS AND ORS <b>Versus</b> MD ABDUR RAHIM AND 7 ORS.	MR. A K TALUKDAR MR. S ISLAM MR S I KHAN	DR. B AHMED GA, ASSAM
15	<a href="#">Intest.Cas./1/2020</a> WITH LCR	SMTI. BHANUMATI MALAKAR AND ANR <b>Versus</b> SRI PINTU MALAKAR AND 2 ORS	MS. R CHOUDHURY MS. S S ZIA	MR. K K DEY (R-2,3) MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA MR V K BAROOAH (R-2,3)
	<b>WITH</b> <a href="#">I.A.(Civil)/156/2020</a> in Intest.Cas./1/2020	SMTI. BHANUMATI MALAKAR AND ANR <b>Versus</b> SRI PINTU MALAKAR AND 2 ORS	MS. R CHOUDHURY MS. S S ZIA	
16	<b>WITH</b> <a href="#">RFA/9/2020</a>	SMTI BHANUMATI MALAKAR AND ANR <b>Versus</b> SRI PINTU MALAKAR AND 14 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. D CHAKRABARTY	GA, ASSAM MR. P K ROY (R-1 TO 12) MR. S K CHAKRABORTY (R-1 TO 12) MRS. A CHAKRABORTY (R-1 TO 12) MS. M DUTTA (R-1 TO 12)
	<b>WITH</b> <a href="#">I.A.(Civil)/350/2020</a> in RFA/9/2020	SMTI BHANUMATI MALAKAR AND ANR <b>Versus</b> SRI PINTU MALAKAR AND 14 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. D CHAKRABARTY	GA, ASSAM
17	<b>WITH</b> <a href="#">Test.App./7/2022</a>	BHANUMATI MALAKAR AND ANR. <b>Versus</b> NANTU MALAKAR AND ANR.	MR H R A CHOUDHURY MS. R CHOUDHURY MR F U BARHUIYA MS S DAS	MR. P K ROY (R-1,2) MR. S K CHAKRABORTY (R-1,2) MRS. A CHAKRABORTY (R-1,2) MS. M DUTTA (R-1,2)
18	<a href="#">CRP(IO)/23/2023</a>	MADAN URANG AND 3 ORS. <b>Versus</b> BABUL PATGIRI	MR R SENSUA MR D BORAH M. A. OASIS	MR. A K GUPTA MR. R S MISHRA
19	<a href="#">I.A.(Civil)/1857/2023</a> WITH LCR, RSA/182/2016 (D/O) in RSA/182/2016	ON THE DEATH OF JOYDEV DUTTA <b>Versus</b> SRI BADAL CH. PAUL and 3 ORS	MR. R P SARMAH MR. D MAZUMDAR MR. D DOLEY MR. S BISWAS MR C GOGOI MS A DEKA	MS. S D GUPTA (r-2 to 4) MS S DASGUPTA (r-2 to 4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1858/2023</a>	ON THE DEATH OF JOYDEV DUTTA <b>Versus</b> SRI BADAL CH. PAUL and 3 ORS	MR. D MAZUMDAR MR. S BISWAS MR C GOGOI	MS S DASGUPTA
	<b>WITH</b> <a href="#">I.A.(Civil)/1859/2023</a>	ON THE DEATH OF JOYDEV DUTTA <b>Versus</b> SRI BADAL CH. PAUL and 3 ORS	MR. D MAZUMDAR MR. S BISWAS MR C GOGOI	MS S DASGUPTA
20	<a href="#">CRP/11/2024</a> WITH LCR	HARDEEP SINGH MATHARU AND 3 ORS <b>Versus</b> SUKHJIT KAUR AND 2 ORS	MR A SAIKIA MR. S DIHINGIA MR I HASSAN MS M CHANGMAI	MR M J BORDOLOI (R-1,2,3) MR P BARUAH (R-1,2,3)
21	<a href="#">CRP/101/2024</a> WITH LCR, FIXED	M/S EAST END CLUB <b>Versus</b> SIMANTA PRADIP SAIKIA AND ANR	MR. M K CHOUDHURY MR. A BARKATAKI	S ALI (R1) MR. A SARMA (FOR CAVEATOR) MR. H SARMAH (FOR CAVEATOR) MR. R BARUAH (R1) MR. A IKBAL (R1) MS. M NATH (R1)

**WITH**  
[I.A.\(Civil\)/2019/2022](#)  
**in** CRP/101/2024

M/S EAST END CLUB  
**Versus**  
SIMANTA PRADIP SAIKIA AND ANR

MR. A BARKATAKI

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LEAVE NOTE OF ADVOCATES FOR 13/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
4)	MR S SARMA	27-02-2025	To	15-03-2025
5)	MR. A GANGULY	28-02-2025	To	16-03-2025
6)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
7)	MR. R J DAS	03-03-2025	To	13-03-2025
8)	MR. A R SHOME	12-03-2025	To	19-03-2025
9)	MR B D DAS	12-03-2025	To	21-03-2025
10)	MR. S K SINHA	10-03-2025	To	20-03-2025
11)	MR G BORDOLOI	10-03-2025	To	17-03-2025
12)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
13)	MR. J P SHARMA	08-03-2025	To	25-03-2025
14)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
15)	MR. R SARMAH	11-03-2025	To	17-03-2025
16)	MR M Z AHMED	12-03-2025	To	14-03-2025
17)	MS B DUTTA	12-03-2025	To	14-03-2025
18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,13th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 20**

**[CIVIL BENCH-IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/954/2020</a> FIXED	M/S. GHILADHARI NADUAR MIN SAMABAY SAMITEE LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. J AHMED MR Z RAHMAN MS A HUSSAIN MS G PARMAWI	GA, ASSAM SC, FOREST
2	<a href="#">WP(C)/323/2025</a> FIXED	M/S UNIFIED CONSTRUCTIONS AND ENGINEERING PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	SC, AG (A AND E) GA, ASSAM SC, REVENUE SC, FINANCE SC, PWD
3	<a href="#">WP(C)/1035/2025</a> FIXED	SANTOSH SAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
<b>HEARING</b>				
4	<a href="#">WP(C)/1360/2021</a> WITH LCR	MAICHANA LASKAR <b>Versus</b> THE ASSAM BOARD OF REVENUE AND 10 ORS	MR H DAS R BORUAH	GA, ASSAM MR. S I RASUL (5,6,7,8,9,10,11) MR. N ALAM (R-6 TO 11) MR. B BARMAN (5,6,7,8,9,10,11) MR K JAIN (R-6 TO 11) MRS. S SULTANA (5,6,7,8,9,10,11) SC, REVENUE
5	<a href="#">WP(C)/2843/2021</a> WITH WP(C)/2841/2021(D/O)	M/S BARAK ALLOY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
6	<a href="#">WP(C)/2964/2021</a>	M/S SATYA BUILDERS <b>Versus</b> NORTHEAST FRONTIER RAILWAY	MS. N UPADHYAY	MR A DASGUPTA MR G GOSWAMI SC, NF RLY
7	<a href="#">WP(C)/544/2022</a>	ABUL HUSSAIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. S H ZAMAN	SC, P AND R.D. GA, ASSAM

8	<b>WITH</b> <a href="#">WP(C)/917/2022</a>	AHMMED ALI AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	SC, P AND R.D. MR. B DEURI, GA, ASSAM (R-2,4) MR. M NATH, SC, P&RD DEPTT. (R-1,3,5) MR A ISLAM FOR CAVEATOR (R-6)
9	<a href="#">WP(C)/2956/2022</a> CAVT. NO.04662/022,	CITY MONTESSORI HIGH SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M DUTTA MS S DEV	MR. K N CHOUDHURY, SR. ADV (R-8 & 9) GA, ASSAM MR. J DEKA (R-6) MR. S K GHOSH MR. P D NAIR (R-10 & 11) MR. T K BHUYAN (R-6) MR. N GAUTAM (R-8 & 9) MS. R M DEKA (R-8 & 9) FOR CAVEATOR ASSTT.S.G.I. SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/2123/2022</a> in <a href="#">WP(C)/2956/2022</a>	CITY MONTESSORI HIGH SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	GA, ASSAM GA, ASSAM MR. S K GHOSH MRS. A GAYAN (R-5) MR. P D NAIR (R-10 & 11)
10	<a href="#">WP(C)/4828/2022</a>	M/S SINGH AND SAIKIA TRANSPORTERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAUHAN MR D CHUTIA MR. P MAZUMDER	SC, GMC SC, REVENUE SC, FOREST
11	<a href="#">WP(C)/5149/2022</a>	RINA BEGUM LASKAR @ RINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS A BEGUM B. PATHAK	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
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18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
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20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,13th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">I.A.(CrI.)/1189/2024</a> in CRL.A(J)/37/2024	FIRDUS ALI @ RASHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM,	MR. SURAJIT DAS	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/37/2024</a>	FIRDUS ALI @ RASHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR DIKSHIT GOGOI (AMICUS CURIAE)	PP, ASSAM
2	<a href="#">Bail Appln./302/2025</a>	P. SOUL AND 2 ORS. <b>Versus</b> THE UNION OF INDIA	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	SC, DRI
<b>MOTION (BA)</b>				
3	<a href="#">Bail Appln./488/2025</a> FIXED	MD. KURMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R DE MR P NEOG MS. K SHARMA	PP, ASSAM
<b>MOTION</b>				
4	<a href="#">AB/213/2025</a> FIXED	MOIRANTHEM MAHENDRA SINGH <b>Versus</b> THE UNION OF INDIA,	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS R BEGAM	SC, NCB
5	<a href="#">Crl.Pet./296/2025</a>	ATIQRU RAHMAN @ ATIKUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MR. J ALI	PP, ASSAM
6	<a href="#">Crl.Pet./297/2025</a>	HORMI MUIVAH <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. R B PHOOKAN MR H K NATH MR J BORAH MR. K KAKOTI MR N PATIRI	SC, CBI
7	<a href="#">Crl.Pet./298/2025</a> B/O	ABUL HASHEM KANDAKER ALIAS ABUL HASEM KHANDAKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
8	<a href="#">Crl.Pet./299/2025</a>	ASRIFUL HOQUE alias ASRAFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M M ZAMAN	PP, ASSAM

9	<a href="#">AB/570/2025</a>	RACHIT PRADIP SARAF AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A NATH DR ANKIT TODI MS. R JUGLI MS M PARBIN	PP, ASSAM
<b>ADMISSION</b>				
10	<a href="#">Crl.Pet./817/2023</a> WITH LCR 3 FILES(SCANNED COPY), B/O	ABDUL ALIM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A R TALUKDAR	MR. N H MAZARBHUIYAN (R-2,3) MS. L WAJEEDA (R-2,3) MR. M H SAIKIA (R-2,3) MR. R I BHUYAN (R-2,3) PP, ASSAM
11	<a href="#">Crl.Pet./1088/2023</a> FIXED	MOTIUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K PURKAYASTHA MRS. R RONGMEI MS. J GHOSH	MR H R A CHOUDHURY(R-4) MR. P N GOSWAMI, SC, FOREST DEPTT. (R-3) MR. R A CHOUDHURY(R-4) J M SULAIMAN(R-4) PP, ASSAM
12	<a href="#">CRP(IO)/153/2024</a> FIXED	DASARATH PRASAD <b>Versus</b> NAZRUL HUSSAIN AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	
<b>WITH</b>				
13	<a href="#">CRP(IO)/140/2024</a>	DASARATH PRASAD <b>Versus</b> NAZRUL HUSSAIN AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	
14	<a href="#">Crl.Pet./225/2024</a> B/O	NAJRUL ISLAM @ NAZRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR A.K. MOLLAH	MR. A ALIM SK (R-2) PP, ASSAM
15	<a href="#">Crl.Pet./770/2024</a> B/O	MOHAN ALI @ MOSTAFA ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	MR. A ALIM SK (R-2) PP, ASSAM
16	<a href="#">I.A.(Crl.)/1190/2024</a> FIXED in Crl.Rev.P./436/2024 <b>WITH</b> <a href="#">Crl.Rev.P./436/2024</a>	BHADESHWAR DAS AND 6 ORS <b>Versus</b> PRASANTA RAJKHOWA AND 4 ORS	MR. A DHANUKA (FOR ALL RESPONDENTS)	
		PRASANTA RAJKHOWA AND 4 ORS <b>Versus</b> BHADESHWAR DAS AND 6 ORS	MR H DAS MR. P GOGOI	MR. A GANGULY (FOR ALL RESPONDENTS) MR. A DHANUKA (FOR ALL RESPONDENTS)
17	<a href="#">Crl.Rev.P./37/2025</a> FIXED	SUBHASISH SINHA <b>Versus</b> SUBRATA BHATTACHARJEE AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER S K SARFARAJ KARIM	MR. I H LASKAR (R-1,2) MR. P K DEKA (R-1,2) MR. P DAIMARY (R-1,2) MR. R. KARIM (R-1,2) J MEDHI (R-1,2)
<b>BAIL HEARING (BA)</b>				
18	<a href="#">Bail Appln./3021/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ICHUB ALI <b>Versus</b> THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE L TUBIN L P BORAH	PP, ASSAM
19	<a href="#">Bail Appln./3665/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD AHMED ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS S BEGUM MS N SULTANA	MR. I HAQUE (R2) PP, ASSAM
20	<a href="#">Bail Appln./3909/2024</a> FIXED	BABA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYYA MR P S RAJA	PP, ASSAM
21	<a href="#">Bail Appln./424/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	SAYED RAJUL ALI @ RAJUL ALI @ RAJU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE	PP, ASSAM
22	<a href="#">Bail Appln./443/2025</a> WITH CASE RECORD(SCANNED COPY), FIXED	TAPAN MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR P D BHUYAN MR. A. M. SIDDIQUE	PP, ASSAM
23	<a href="#">Bail Appln./580/2025</a> FIXED	ROHAN GHOSH <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM

24	<a href="#">Bail Appln./646/2025</a> FIXED	SALIM AHMED <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR. J N SUWAI MR DJ DAS	PP, ASSAM
25	<a href="#">Bail Appln./647/2025</a> BA 294/2024(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	BADRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
26	<a href="#">Bail Appln./651/2025</a> FIXED	SEWALI BORO ALIAS SEWALI PATGIRI BORO <b>Versus</b> THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	PP, ASSAM

**BAIL HEARING**

27	<a href="#">AB/3100/2024</a> FIXED	RAHUL KUMAR PATEL <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
28	<b>WITH</b> <a href="#">AB/3097/2024</a>	RAJKUMAR PATEL <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/127/2025</a> <b>in</b> AB/3097/2024	IKRAMUL HUSSAIN <b>Versus</b> RAJKUMAR PATEL AND ANR	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH M ALI	PP, ASSAM
29	<a href="#">AB/3127/2024</a> FIXED	MD IMAN HUSSAIN AND 13 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
30	<b>WITH</b> <a href="#">AB/3126/2024</a>	FARUQUE AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
31	<a href="#">AB/3393/2024</a> FIXED	JAHIRUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. C CHAKRAVARTY MR H M R HOQUE	PP, ASSAM
32	<a href="#">AB/286/2025</a> FIXED	MD AMIR UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
33	<a href="#">AB/379/2025</a> FIXED	RAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MS TINLUNG	PP, ASSAM
<b><u>ORDERS</u></b>				
34	<a href="#">I.A.(CrI.)/683/2022</a> WITH LCR 5 FILES, B/O <b>in</b> CrI.A./287/2022	SAHA ALOM LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	MR D GOGOI(AMICUS CURIAE FOR R-2) PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./287/2022</a>	SAHA ALOM LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	MR D GOGOI(AMICUS CURIAE FOR R-2) PP, ASSAM
35	<a href="#">I.A.(CrI.)/3/2024</a> FIXED <b>in</b> CrI.Rev.P./12902/2023	BOLEN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.Rev.P./12902/2023</a> (Filing Number)	BOLEN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR (B)	MS B R A SULTANA	

36	<a href="#">Crl.A./378/2024</a> WITH LCR 4 FILES, OFFICE NOTE, B/O	ASAD ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1076/2024</a> <b>in</b> Crl.A./378/2024	ASAD ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
37	<b>WITH</b> <a href="#">Crl.A./377/2024</a>	ABDUL KALIM KHAN @ ALIM KHAN @ ABDUL ALIM KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ	PP, ASSAM
38	<a href="#">Crl.Pet./814/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	SMTI. JUJANA GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
39	<a href="#">Crl.Pet./1454/2024</a> B/O	SAYED ALI SK @ SAIYAD ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ISLAM S BEGUM T TALUKDAR	MR M Z SHAH(R-2) PP, ASSAM
40	<a href="#">Crl.Rev.P./35/2025</a> FIXED	SIDHANT KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. A. MEDHI	PP, ASSAM
41	<a href="#">I.A.(Crl.)/47/2025</a> WITH OFFICE NOTE, FIXED <b>in</b> Crl.A./11981/2024 <b>WITH</b> <a href="#">Crl.A./11981/2024</a> (Filing Number)	ANADI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L GOGOI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/11983/2024</a> (Filing Number)	ANADI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L GOGOI	
42	<a href="#">I.A.(Crl.)/114/2025</a> WITH OFFICE NOTE, B/O <b>in</b> Crl.A./31/2025 <b>WITH</b> <a href="#">Crl.A./31/2025</a>	ANADI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR RAJU MODAK <b>Versus</b> THE STATE OF ASSAM AND ANR	AMINUR RAHMAN	PP, ASSAM
		RAJU MODAK <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR AMINUR RAHMAN	PP, ASSAM
43	<a href="#">Crl.Pet./122/2025</a> FIXED	FAIZUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
44	<a href="#">Crl.Pet./152/2025</a> FIXED	MD SALIM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
45	<a href="#">I.A.(Crl.)/188/2025</a> WITH CASE RECORD(SCANNED COPY) <b>in</b> Crl.Rev.P./307/2024 <b>WITH</b> <a href="#">Crl.Rev.P./307/2024</a>	MORIOM BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N Z CHOUDHURY MR N A MAZARBHUIYA	MR. S H RAHMAN PP, ASSAM
		SOFIKUL ISLAM @ SOFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B C DAS MR. S H RAHMAN	MR. A R BHUYAN (R-2) MR N Z CHOUDHURY(R-2) MR N A MAZARBHUIYA(R-2) PP, ASSAM
46	<a href="#">Crl.Pet./189/2025</a> FIXED	ABDUL MALEK AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA S. M. ZINNA	PP, ASSAM
47	<a href="#">I.A.(Crl.)/234/2025</a> <b>in</b> Crl.A./1495/2025	MOHAN DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR B DUTTA	PP, ASSAM



	<b>WITH</b> <a href="#">Crl.A./1495/2025</a> (Filing Number)	SRI MOHAN DOLEY <b>Versus</b> THE STATE OF ASSAM	BIKASH KUMAR	
	<b>WITH</b> <a href="#">I.A.(Crl.)/1498/2025</a> (Filing Number)	SRI MOHAN DOLEY <b>Versus</b> THE STATE OF ASSAM	BIKASH KUMAR	
		<b>HEARING</b>		
48	<a href="#">Crl.Pet./728/2017</a> WITH LCR 5 FILES, FIXED	ABDUR RAKIB ANSARI and ANR. <b>Versus</b> ZERIFA JANNAT	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.D J KAPIL	MR.D BARMAN MR. A MOLLAH MR. M ISLAM MR.H A AHMED
49	<b>WITH</b> <a href="#">Crl.Pet./217/2016</a>	ABDUR RAKIB ANSARI <b>Versus</b> ZERIFA JANNAT	MR. S S DEY MS. A BHATTACHARJEE MR. M NATH MR. D P BORAH MR. A ROY	MR. A F N U MOLLAH MR. M ISLAM MR. N UDDIN MS. S HALAI
50	<b>WITH</b> <a href="#">Crl.Pet./128/2017</a>	ABDUR RAKIB ANSARI and 3 ORS. <b>Versus</b> ZERIFA JANNAT	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR. M ISLAM MR.D J KAPIL	MR. A F N U MOLLAH MR.S P CHITTAWAT MR.J A AHMED MR. N UDDIN
51	<b>WITH</b> <a href="#">Crl.Pet./188/2017</a>	ABDUR RAKIB ANSARI and 3 ORS. <b>Versus</b> ZERIFA JANNAT	MR S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH	MR A F N U MOLLAH MR. M ISLAM MR J A AHMED PP, ASSAM MR. N UDDIN
52	<a href="#">Crl.A./20/2021</a> 5 Y 5 M 11 D.:WITH LCR 4 FILES, P.B.-1, B/O	KABIR ALI <b>Versus</b> THE STATE OF ASSAM.	MR. M AHMED MR N AHMED MR G P CHETIA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/43/2021</a> in Crl.A./20/2021	KABIR ALI <b>Versus</b> THE STATE OF ASSAM.	MR. M AHMED MR N AHMED MR G P CHETIA	PP, ASSAM
53	<a href="#">Crl.A./21/2022</a> WITH LCR 4 FILES, P.B.-1, B/O	SOFA UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	MS. D SAIKIA, AMICUS CURIAE(R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/48/2022</a> in Crl.A./21/2022	SOFA UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	MS. D SAIKIA, AMICUS CURIAE(R-2) PP, ASSAM
54	<a href="#">Crl.A./96/2022</a> WITH LCR 4 FILES, FIXED	ROHIT SINGH <b>Versus</b> THE STATE OF ASSAM	MR. A R SHOME MR A J GHOSH MR. A J HAZARIKA MS. P N SUMI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/234/2022</a> in Crl.A./96/2022	ROHIT SINGH <b>Versus</b> THE STATE OF ASSAM	MS. B S GOYAL MR. A J HAZARIKA MS. P N SUMI	PP, ASSAM
55	<a href="#">Crl.A./257/2022</a> 2 Y 8 M 1 D.:WITH LCR 3 FILES, B/O	BABUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D BARUAH	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/619/2022</a> in Crl.A./257/2022	BABUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D BARUAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. R BORA	26-02-2025	To	15-03-2025
4)	MR S SARMA	27-02-2025	To	15-03-2025
5)	MR. A GANGULY	28-02-2025	To	16-03-2025
6)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
7)	MR. R J DAS	03-03-2025	To	13-03-2025
8)	MR. A R SHOME	12-03-2025	To	19-03-2025
9)	MR B D DAS	12-03-2025	To	21-03-2025
10)	MR. S K SINHA	10-03-2025	To	20-03-2025
11)	MR G BORDOLOI	10-03-2025	To	17-03-2025
12)	MR D C K HAZARIKA	10-03-2025	To	13-03-2025
13)	MR. J P SHARMA	08-03-2025	To	25-03-2025
14)	MR. SHEELADITYA	10-03-2025	To	14-03-2025
15)	MR. R SARMAH	11-03-2025	To	17-03-2025
16)	MR M Z AHMED	12-03-2025	To	14-03-2025
17)	MS B DUTTA	12-03-2025	To	14-03-2025
18)	MR. A M DUTTA	12-03-2025	To	14-03-2025
19)	MD. H BHUYAN	11-03-2025	To	30-04-2025
20)	MS B R A SULTANA	13-03-2025	To	13-03-2025
21)	MS S DAS	11-03-2025	To	21-03-2025
22)	MR. N J GOGOI	13-03-2025	To	17-03-2025
23)	MS. D GHOSH	12-03-2025	To	13-03-2025



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,13th March 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 24**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">Crl.Pet./1013/2018</a>	SABITA SEN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I H SAIKIA MR. K K GOSWAMI MR. M R CHOUDHURY MR. L M RAHMAN	PP, ASSAM
2	<a href="#">Crl.A./407/2019</a> WITH OFFICE NOTE	M/S GUPTA HARDWARE PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K NATH MR. D KAKOTI MS M LAHAN	MR. R DUBEY(R-2) MS. A B KAYASTHA(R-2) MR. A N I HUSSAIN (R-2) MS N B KAYASTHA(R-2) PP, ASSAM
	<b>WITH</b> <a href="#">Crl.L.P./99/2018</a> <b>in</b> Crl.A./407/2019	M/S GUPTA HARDWARE PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K NATH MS. P BURAGOHAIN MR. D KAKOTI	PP, ASSAM
<b>HEARING</b>				
3	<a href="#">Crl.Rev.P./97/2011</a> WITH LCR 5 FILES	PUNYA DEO MISHRA <b>Versus</b> BIPUL SAIKIA and 2 ORS	MISSP GOSWAMI MR.G BAISHYA	MR.S C BISWAS MS.B CHOUDHURY MRS.S D CHOUDHURY MS.A DAS
4	<a href="#">Crl.Rev.P./269/2011</a> WITH LCR 4 FILES	SUREN CH. RAJA <b>Versus</b> SMTI RUMI RAJA HAZARIKA and ANR	MR.A R MEDHI MS M BHATTACHARYA MS.M MAHANTA	MR. S BISWAS MR. S BISWAS PP, ASSAM
5	<a href="#">Crl.Pet./625/2011</a>	JITU DEY and ANR. <b>Versus</b> THE STATE OF MIZORAM AND ANR	MS.M BARMAN MR.M ISLAM	MS.M KECHU MR.T KHRO PP, MIZORAM
6	<a href="#">Crl.Pet./623/2012</a> WITH LCR 3 FILES	TARINI KANTA DUTTA <b>Versus</b> THE STATE OF ASSAM	MR.N CHAKRABORTY MR.B K GHOSE MR.C GOSWAMI	PP, ASSAM
7	<a href="#">Crl.Pet./47/2017</a> WITH LCR 1 FILE	RUPAMONI DEBI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and ANR.	MR. K AGARWAL MR. S M BARUAH MR. M SAIKIA MR. H DAS	PP, ASSAM PETITIONER IN PERSON (MR. KRISHNANANDA SARMA, R2)
8	<a href="#">Crl.A./247/2018</a> WITH LCR 5 FILES	IDRISH ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. N ANSARI	MR. J AHMED (R2) PP, ASSAM
9	<a href="#">Crl.A./147/2020</a> WITH LCR 8 FILES	ABDUL BARI LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. R A CHOUDHURY(R-2) MR. R A MAZUMDER(R-2) PP, ASSAM

10 WITH  
Crl.A./145/2020

ABDUL BARI LASKAR  
**Versus**  
THE STATE OF ASSAM AND 2 ORS.

MR M J QUADIR  
MR. K MIRA  
MR S S ISLAM

MR. R A CHOUDHURY(R-3)  
MR. R A MAZUMDER(R-3)  
PP, ASSAM

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